

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Application No. 268 of 2016 (SZ)

In The Matter of:

Korattur People's Welfare & Awareness
Trust, Chennai

... Applicant

Vs

Government of India,
Rep. by its Secretary,
MoEF & CC & ors

... Respondents

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ANNEXURE I – THE HON’BLE NGT ORDER DATED: 12.12.2019

Item No. 12

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 268 of 2016 (SZ)

IN THE MATTER OF:

Korattur People’s Welfare & Awareness
Trust, Chennai

... Applicant(s)

WITH

Government of India,
Rep. by its Secretary,
MoEF & CC & ors

... Respondent(s)

Date of hearing: 12.12.2019

**CORAM: HON’BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER
HON’BLE MR. SAIBAL DASGUPTA, EXPERT MEMBER**

For Applicant(s):

Mrs. Kamatchi

For Respondent(s) :

Mrs. M. Sumathi for R1
Mr. E. Manoharan
Kamalesh Kannan for
R2 to R5
Mr. Surya Prakash for
R6 to R8
Mr. G. Janakiraman for R9
Mr. Abdul Saleem
Mr. Saravanan
Mrs. Rita Chandrasekar
For R10
Mr. R. Saravanakumar for
R11, R13 to R16 & R18
M/s. O.S. Vijaya Sarathi for
R12

ORDER

The issue in this case is regarding discharge of untreated sewage into Korattur Lake, contaminating the water in the lake and making it unfit for any purpose. It is seen from the order dated 19.9.2017 that the ninth respondent – Chennai

Metropolitan Water Supply & Sewerage Board has filed a report. It is also mentioned in the order that there was a proposal for comprehensive sewage facility to Ambattur Phase – III, Package – II and a contractor was appointed and work commenced. Till January, 2016 he had only completed the collection system for a length of only 63.105 km and construction of 15.673 km of pumping main and provision of 5560 nos. of house service connections were also given in the road portion from the manhole upto compound wall of the houses. Since the progress of the work was slow, the contract was terminated on 10.6.2019 and fresh tenders were called for completing the balance work for Packages I & IV providing time line of 15 months and 18 months for completion of Packages II & III and 12 months for Packages V & VI which includes collection system for a length of 16.374 km with 326 nos. of manholes and laying of 3,492 km pumping main fixing with due date on 14.6.2017 for opening the technical bid and the work will be completed by June, 2019.

The matter has been further taken up on 6.12.2017 and the status was reviewed and the Tribunal found that there was no justification for not plugging the passage which leads to the lake, discharging the untreated sewage water. So a direction was given to the respondents 4, 5, 9 and 19 to plug the passage which was directed as per the order dated 13.12.2016, if it is not plugged so far. Respondents 4, 5, 9 and 19 are also directed to see that the said passage is not opened and provide other safeguard for proper disposal of the trade effluents being generated by the industries in accordance with law. Since the status report filed by the Tamil Nadu State Pollution Control Board did not contain the particulars of the industries in compliance of the order dated 16.10.2017, the Board was directed to file particulars of all the industries. But no such report was filed on that date. Thereafter the matter has been adjourned from time to time without passing any further effective orders.

It appears from the paper report published in 'Times of India' dated 10.12.2019 under the caption "Raw sewage let into Korattur lake" shows the pathetic condition of the lake on account of the indiscriminate and unregulated discharge of untreated sewage into the lake. The learned counsel appearing for the petitioner submitted that the same is still continuing and the storm water drain has become the domestic discharge sewage drain and untreated sewage is being discharged into the lake, thereby contaminating the water in the lake. The learned counsel also submitted that the so called 'white' category industries along with other type of industries are also contributing for the contamination.

Though the matter is pending from 2016 onwards, no concrete steps have been taken by the authorities to solve the problem and the problem still continues and going from bad to worse and there is no proper action plan prepared by the authorities by coordinating with the responsible persons who will have to sit together to solve the issue as well to produce a final, effective solution to the problem. There is responsibility on the local authorities to regulate the sewage system in the area before it is discharged into the river or waterbody. The State Government is also duty bound to take necessary steps to protect the environment so as to provide clean water, air and environment and ensure good health for the public, as part of right to life, as enshrined in Article 21 of the Constitution of India. The developments must go along with the protection of environment. If development alone is allowed to proceed with, ignoring the impact on environment, there will be none to enjoy the fruits of the same and as such sustainable development is a thing that has to be considered by the authorities, while they are dealing with the development of environment. The issue that is being projected in the day to day life of the people is that on account of the pollution, the health of the people is affected, indirectly

resulting in increase of mortality rate which is projected as a global issue by the World Health Organisation on several occasions. So there is a responsibility on the State to take remedial measures in coordination of all the departments which are responsible for keeping the health of the people in tact and making the environment clean. Mere projecting slogans, "clean environment" is not going to solve it. There must be comprehensive action plan to be prepared by the authorities to see that slogan has become a reality. So for that purpose, providing long time line in implementing the action plan, will only delay the project and affect the health of the people indirectly which cannot be allowed to continue.

Considering these circumstances, we feel it appropriate to constitute a joint committee, consisting of (1) Principal Secretary for Urban Development Department, (2) Secretary, Public Works Department, (3) District Collector, Chennai, (4) Commissioner, Greater Chennai Corporation, (5) Senior Official of Metropolitan Water Supply & Sewage Board, (6) Senior Scientist/ Officer of Central Pollution Control Board, (7) Senior Officer/Senior Scientist Tamil Nadu Pollution Control Board and (8) IIT, Chennai to consider the question involved in the matter and prepare an action plan to find a permanent solution for the issue and execution of the same with shorter time line .

The committee shall go into the question of all the problems on account of the discharge of untreated sewage and other trade effluents into the lake, particularly Korattur Lake and find out the deficiencies in the system and prepare an action plan to resolve the issue and execute the same with shorter time line as far as possible and submit a report to this Tribunal within a period of six months. The Tamil Nadu Pollution Control Board is also directed to inspect the industries, including the 'white' category industries in that area and find out whether any violation is committed by

them. If there is any violation, they will have to take appropriate action to abate the same and if any upgradation is required on account of pollution load in that area, that also will have to be considered by the State Pollution Control Board and appropriate change of category will have to be restored and it will have to be brought under the consent mechanism, if it is required. The committee shall also go into the question regarding the damage caused to the environment on account of the unbridled discharge of sewage and trade effluents and the remedial measures to mitigate the damage caused to the environment and restore it to its original position and if necessary they can also identify the persons who are responsible for the same and assess environment compensation and recover the same from those persons who are responsible for the same in proportion to the contribution made by them applying "polluters pay" principle and submit a report in this regard as well.

The petitioner and the association of industries and other stake holders are at liberty to submit their suggestions to remedy the situation to the above committee and the committee shall go into those aspects and prepare a comprehensive action plan. The State Pollution Control Board is also directed to consider the BOD, COD and faecal Coliform present in the water in that area in order to ascertain the quality of the water and find out whether they are complying the norms and whether the existing system is adequate to meet the situation. If not, proper alternate mechanism to meet the condition or standardisation of the STP to meet the situation has to be done. They are also directed to consider the criteria to ascertain the presence of dangerous metals, if any, which is likely to affect the human health. The Tamil Nadu State Pollution Control Board will be the Nodal Agency for coordination. If the Principal Secretary's presence is not possible, he is free to nominate an officer, not below the rank of Additional Secretary, who is well versed with the matter. The Chief

Secretary of the State shall monitor the same and intervene, if there is any intervention required and give necessary instructions to resolve the issue and come with proper effective action plan with shorter time line. They can also evolve short term and long time programme for this purpose. They can also consider as to whether the existing sewage treatment is sufficient and if not whether additional establishment of sewage treatment with specific standard can be considered and that also can be incorporated in the action plan. It is also submitted by the learned counsel appearing for the applicant that during the rainy season, they have unplugged the storm water drain and discharge is being let into the lake. If that is the case, the authorities are directed to plug the same and avoid discharge of untreated sewage water into the lake. The committee shall file an interim report regarding the progress of the action taken within a period of three months. The first meeting of the committee shall be convened on or before 31.12.2019.

Post for consideration of the interim report on 27.2.2020.

.....J.M.

(Justice K. Ramakrishnan)

.....E.M.

(Saibal Dasgupta

12th December, 2019
kk.

THE HON'BLE NGT ORDER DATED 27.02.2020

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Item No.17

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

O.A.No.268 of 2016 (SZ)

IN THE MATTER OF:

Korattur People's Welfare & Awareness Trust .. Applicant

Vs.

Government of India & others ... Respondent(s)

Date of hearing: 27.2.2020

CORAM:

HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER

HON'BLE MR. SAIBAL DASGUPTA, EXPERT MEMBER

For applicant : Mrs. D. Kamachi

For Respondent(s) : Mrs. M. Sumathi for R1

Mr. M. Mani Gopi for R2 to R5

Mr. G. Janakiraman for R9

Mr. Abdul Saleem

Mr. Saravanan

Mrs. M.Akshaya for R10

Mr.R. Saravanakumar for R11, R13 to R16 & R18

ORDER

Learned counsel appearing for Tamil Nadu Pollution Control Board, representing the nodal agency, submitted that the committee has inspected the site on 10.1.2020, as directed by this Tribunal. Learned counsel also submitted that first meeting was convened on 30.12.2019 and subsequent meetings were conducted on 5.5.2020, 13.2.2020 and 19.2.2020 and wants some more time for filing interim report, as directed by this Tribunal.

2. Learned counsel also requested that in the constitution of joint committee, instead of Principal Secretary, Housing and Urban Development, Principal Secretary, Municipal Administration and Water Supply Department may be submitted. The above request is allowed and the Principal Secretary, Municipal Administration and Water Supply Department has been substituted in the place of Principal Secretary, Urban Development Department.

The Registry is directed to communicate this order to the concerned Principal Secretaries for compliance and for filing interim report.

For filing interim report, post on 31.3.2020

.....J.M.
(Justice K. Ramakrishnan)

.....E.M.
(Shri. Saibal Dasgupta)

O.A.268/2016
27.2.2020
kkp



ANNEXURE - II – COPY OF PETITIONER REPRESENTATION

கொரட்டுர் மக்கள் நலவாழ்வு மற்றும் விழிப்புணர்வு அறக்கட்டளை,
எண். 3, துரைசாமி முதல் தெரு, கொரட்டுர், சென்னை – 600 080

நிறுவனர்
சு. சேகரன்

அலைபேசி எண். 9840695674

தேதி 30.12.2019

பெருநர்,

திரு. ஏ.வி. வெங்கடாச்சலம், ஐ.எப்.எல்,
தலைவர்,
மாசு கட்டுப்பாட்டு வாரியம்,
எண்.76, அண்ணா சாலை,
கிண்டி, சென்னை – 600 032.

உயர்திரு ஐயா அவர்களுக்கு

பார்வை : 1. வழக்கு எண். 268/2016-ல் வழங்கப்பட்ட பசுமை தீர்ப்பாயம்
உத்தரவு தேதி 12.12.2019.

2. தங்களின் கடிதம் நாள் 24.12.2019 கடித எண். TNPCB/LAW/
LA-III/NGT 31499/2019-8.

திரு. சேகரன், கொரட்டுர் மக்கள் நலவாழ்வு மற்றும் விழிப்புணர்வு அறக்கட்டளை,
கொரட்டுர் சமீபிக்கும் ஆலோசனைகள் கீழ்வருமாறு.

1. சென்னை மாநகராட்சி மண்டலம்-7, அம்பத்தூர் வார்ட் 79, முதல் 87 வரை உள்ள குடியிருப்புகளுக்கு கழிவுநீர் இணைப்பு பெறப்பட்டுள்ளதா என்பதை ஆய்வு செய்து இணைப்பு பெறாதவர்களை உடனடியாக இணைப்பு பெற சென்னை குடிநீர் வாரியம் உறுதியான நடவடிக்கை எடுக்க வேண்டும்.
2. அம்பத்தூர் வார்டு எண்.86, சத்தியா நகர், சிவனாந்த நகர், எம்.கே.பி. நகர், டீச்சர்ஸ் காலனி ஆகிய இடங்களில் பாதாள சாக்கடை இல்லை என்பதை நாங்கள் ஆய்வு செய்து அறிந்து கொண்டோம். அதனால் கழிவு நீர் ஆங்காங்கே வெளியில் மனர்போன போக்கில் சுகாதாரமற்ற முறையில் தேங்கி நின்று பிறகு அது உபரி நீர் கால்வாயில் சென்றடைகிறது. இதை உடனடியாக தடுக்க வேண்டும்.

3. மேற்குறிப்பிட்ட இடங்களை தவிர மற்ற இடங்களில் பாதாள சாக்கடை இல்லாமல் இருக்கிறது. அவை சுகாதாரத்திற்கு மிகவும் உறு விளைவிக்கிறது. ஆகவே, பாதாள சாக்கடை திட்டங்கள் இல்லாத பகுதிகளை கண்டறிந்து உடனடியாக பாதாள சாக்கடை திட்டத்தை செயல்படுத்த நடவடிக்கை எடுக்க வேண்டும்.
4. தொழிற்சாலை ரசாயனக் கழிவுகள் கிரீஸ் ஆயில், நச்சுப்பொருள், அயன் மற்றும் இதர கழிவுகள். மழை நீர் கால்வாயில் கலக்கும் இடங்களை மாசு காட்டுபாட்டு வாரியம் பொது பணி துறை, ஆய்வு செய்து அவற்றை நிவர்த்தி செய்வதற்கான தீர்வுகளை கண்டறிந்து நடைமுறைபடுத்த வேண்டும். E.T.P. S.T.P. தேவையான அளவு பொறுத்தி அதை அனைத்து தொழிற்சாலைகளில் இணைந்து இருப்பதை உறுதி செய்ய வேண்டும்.
5. அம்பத்தூர் ஏரி உபரி நீர் கால்வாயில் கழிவு நீர் மற்றும் தொழிற்சாலை ரசாயன கழிவு நீர் வருவதை பொது பணித் துறை உடனடியாக தடுத்து நிறுத்தி மழை நீர் மட்டும் உபரி நீர் கால்வாயில் சென்று கொரட்டுர் ஏரியை அடைய அனைத்து தகுந்த நடவடிக்கைகளும் மேற்கொள்ள வேண்டும்.
6. கொரட்டுர் ஏரியின் அருகில் சர்வே எண்.959 பொது பணி துறைக்கு சொந்தமான இடத்தில் கழிவு நீர் சுத்திகரிப்பு நிலையம் (S.T.P.) அமைத்து சுத்திகரிக்கப்பட்ட நீர் மட்டும் ஏரியை சென்று அடைய வேண்டும். இது மாசு காட்டுப்பாட்டு வாரியத்தின் கண்காணிப்பில் இருக்கும்படியும் மனுதாரர்கள் தரப்பில் இருவரை நியமித்து தொடர் கண்காணிப்பில் இருக்கும்படி வழிவகை செய்ய வேண்டும். சுத்திகரிக்கப்படாத தொழிற்சாலை கழிவுகள் நேரடியாக கொரட்டுர் ஏரியை சென்றடையாமல் பாதுகாப்பாக இருக்க இது சிறப்பான நடவடிக்கையாகவும் இருக்கும்.
7. அம்பத்தூர் ஏரியின் பரி நீர் கால்வாயை ஒவ்வொரு ஆண்டும் அக்டோபர் மாதத்தில் தூர் வாரி பழுதடைந்த சுற்று சுவரை பாதுகாப்பாக இருக்க தொடர் நடவடிக்கை எடுக்க வழிவகை செய்யவேண்டும்.
8. கொரட்டுர் ஏரியில் பல ஆண்டுகளாக கழிவு நீர் மற்றும் தொழிற்சாலை ரசாயன கழிவு நீர் மற்றும் ஆவின் பால் பண்ணையிலிருந்து வெளியேறும் கழிவு நீர் நேரடியாக வந்து ஏரியை சென்று அடைந்ததால் ஏரியும் மண்ணும் கடுமையாக மாசடைந்துள்ளதால் தூர்

வாரி மண் முழுவதையும் அகற்றுவது அவசியமாகும் அவ்வாறு செய்தால் மழை காலங்களில் ஏரியில் சென்றடையும் தண்ணீரை தேக்கினால் அதை குடி நீராக பயன்படுத்திக் கொள்ளலாம். அந்த ஏரியில் 0.3 டிம்சி தண்ணீரை தேக்கி வைக்க முடியும். இதன் மூலம் அம்பத்தூர் தொகுதி வாழ் மக்களின் ஓர் ஆண்டு குடி நீர் தேவைபை பூர்த்தி செய்யலாம்.

9. "அ" பதிவேட்டின்படி கொரடூர் ஏரியின் எல்லைகளை வரையறை செய்து கரையை பலப்படுத்தி பாதுகாப்பு சுவர் (fencing) எழுப்ப வேண்டும் இதன் மூலம் எதிர்காலத்தில் ஆக்கிரமிப்பு செய்வதை முழுவதும் தடுக்கலாம்.

10. ஏற்கனவே கொரடூர் ஏரியின் ஆக்கிரமிப்பை எடுக்க உயர்நீதி மன்றத்தில் நீதி பேராணை வழங்கப்பட்டுள்ளது. அந்த உத்தரவின்படி ஆக்கிரமிப்புகளை எடுக்க உடனடியாக முழுமையான நடவடிக்கை எடுக்க வேண்டும்.

11. கொரடூர் ஏரிக்கு வரக்கூடிய நீர் வரத்து பகுதிகளை அதாவது குளம் மற்றும் வாய்கால்களை "அ" பதிவேட்டின்படி ஆய்வு செய்து அவற்றை புராமக்க வேண்டும்.

12. நீர் கொள்ளளவை அதிகரிக்கும் வகையில் அம்பத்தூர் மற்றும் கொரடூர் ஏரிகளின் கலங்கள் சுவற்றின் உயரத்தை அதிகரிக்க வேண்டும். அவ்வாறு செய்தால் நீரின் கொள்ளளவு அதிகமாகும் மற்றும் மழை நீர் வீணாவதை தவிர்க்கலாம்.

13. பசுமை தீர்ப்பாயம் அமைத்த குழு எடுக்கும் நடவடிக்கையின் அடிப்படையில் மனுதாரரின் அறக்கட்டளை சார்பாக திரு. சேகரன் மற்றும் திரு. சந்திராமன் அவர்கள் இருவரையும் உறுப்பினர்களாக சேர்க்கக் கார எடுக்கம் நடவடிக்கையில் பங்கு பெற அனுமதிக்க வேண்டும். நன்றி,

இப்படிக்கு
துங்களின் உண்மையுள்ள



(க.சேகரன்)

கொரடூர் மக்கள் நலவாழ்வு மற்றும்
விழுப்புணர்வு அறக்கட்டளை.

இணைப்பு : POINT 2. அம்பத்தூர் வார்டு 86-ன் புகைபடங்கள்

ANNEXURE - III - COPY OF MINUTES OF THE CS MEETING

Held on 03.01.2020



Environment & Forests (EC.1)
Department, Secretariat,
Chennai- 600 009

Letter No.21355/EC.1/2019-4, Dated: 22.01.2020

From
Thiru. Shambhu Kallollikar, I.A.S.,
Principal Secretary to Government.

To
The Additional Chief Secretary to Government,
Rural Development & Panchayat Raj Department,
Secretariat, Chennai - 9.(w.e.)

The Additional Chief Secretary to Government,
Municipal Administration & Water Supply Department,
Secretariat, Chennai - 9. (w.e.)

The Principal Secretary to Government,
Micro Small & Medium Enterprises Department,
Secretariat, Chennai - 9. (w.e.)

The Principal Secretary to Government,
Public Works Department, Secretariat, Chennai - 9. (w.e.)

The Principal Secretary to Government,
Housing & Urban Development Department,
Secretariat, Chennai - 9. (w.e.)

The Chairman,
Tamil Nadu Pollution Control Board, Chennai - 32.(w.e.)

The Managing Director,
Tamil Nadu Slum Clearance Board, Chennai - 5. (w.e.)

The Managing Director,
Small Industries Development Corporation (SIDCO),
Chennai - 32. (w.e.)

The Director of Rural Development, Chennai -15. (w.e.)

The Commissioner of Municipal Administration,
No.75, Santhome High Road, Chennai - 28. (w.e.)

The Commissioner,
Greater Chennai Corporation, Chennai - 3. (w.e.)

The Commissioner,
Avadi Corporation, Chennai -54. (w.e.)

Sir,

Sub: Environment - Tamil Nadu Pollution Control Board -
Industries - Status of Environmental issues and Remedial
Action in Small Industries Development Corporation

(SIDCO) Industrial Estate, Ambattur - Report submitted by the board - Meeting under the Chairmanship of the Chief Secretary held on 03.01.2020 at 4.00 P.M. - Approved Minutes communicated - Regarding.

Ref: Government letter No. 21355/EC.1/2019-1&2, dated: 27.12.2019.

In continuation of Government letter cited, I am directed to enclose a copy of the minutes of the meeting held on 03.01.2020 at 4.00 P.M. under the Chairmanship of the Chief Secretary on the above subject matter for necessary action and request you to send your action taken report in this regard to Government immediately.

Yours faithfully,

P. Sathi
22.1.20

for Principal Secretary to Government

Copy to:-

The Member Secretary,
Tamil Nadu Pollution Control Board,
Chennai - 32.(w.e.)

The Private Secretary to Chief Secretary to Government,
Chennai - 9.(w.e.)

The Private Secretary to Principal Secretary to Government,
Environment and Forests Department, Chennai-9.(w.e.)

E&F(EC.1)DEPT.

Minutes of Review Meeting held on 03.01.2020 at 4.00 PM under the Chairmanship of the Chief Secretary, Government of Tamil Nadu in the Chief Secretary Conference Hall, Secretariat with line departments to review the Environmental Issues and the remedial action around the Ambattur SIDCO Industrial Estate for restoration of Korattur Lake as per Hon'ble National Green Tribunal (Southern Zone) order, dated 12.12.2019 in Application No.268 of 2016

In Chair: Thiru.K.Shanmugam, I.A.S., Chief Secretary to Government

Officials from Different Departments participated in the meeting listed in the Annexure.

The Chief Secretary to Government, initiated the discussion elaborated the background of case in Hon'ble NGT (SZ) order, dated 12.12.2019 in Application No.268 of 2016 (SZ).

The Chief Secretary to Government elaborately discussed with Principal Secretaries to Government & other senior officials of relevant departments and directed to take necessary steps to prepare the action plan by Head of the Departments of relevant departments in connection with the above said case and furnish the details besides issuing the following instructions for compliances at once.

- (1) The Principal Secretary to Government, Housing & Urban Development Department informed that the Housing & Urban Development Department has been implicated in the Joint Committee of Hon'ble NGT order dated 12.12.2019 in Application No.268 of 2016 (SZ) instead of the Municipal Administration and Water Supply Department (MAMS). In this regard, it is instructed to put up the file to include the MAWS department as committee member instead of the Housing and urban development department in Hon'ble NGT (SZ) in Application No.268 of 2016.

(Action: Housing & Urban Development Department)

- (2) Chennai Metropolitan Water Supply & Sewerage Board should furnish
 - Action plan to control illegal discharge of sewage into the Ambattur surplus canal and the Korattur lake with time schedules to implement.
 - Proper mechanism for the collection, transport, treatment and disposal of sewage at MKB Colony, Sivananda Colony & Teachers Colony around Ambattur Lake Surplus Canals, Karukku, Gnanamoorthy, DTP Colony, Poompuhar Nagar, Mangalapuram & Ramapuram around North Phase of Railway Track, Patravackam, Kajanapuram & Edatheru in North Phase of Ambattur Estate, Mannurpet, Athipattu & Periyar Colony around south

phase of Ambattur Estate, Private Industrial Estates of TASS Industrial Estate, Patavatamman Estate and Tiny shed with time schedules to implement.

- List out ward wise issues, sewage connection details, plugged and unplugged details, laying of pipeline, performance of sewage treatment plant and its treatment capacity, action taken to regulate the sewage system before let into water bodies and online monitoring of sewerage system in Zone 7 of Chennai Corporation Area.

(Action: CMWSSB)

(3) The Greater Chennai Corporation shall furnish action plan with time schedules

- Action plan with time schedules to implement on municipal solid waste received from the Ambattur SIDCO Industrial estate and collect the municipal solid waste in Ambattur industrial estate from where it is stored by CAAILUC and dispose the same in proper way.
- To ensure that the proper door to door collection, segregation and disposal of municipal solid waste in residential areas located in and around Ambattur industrial area in both sides of Ambattur lake surplus canal and shall remove the dumped municipal solid waste in the Ambattur lake surplus canal and Ambattur industrial estate.
- Also ensure that the proper collection, segregation and disposal of municipal solid waste in the private industrial estates such as TASS industrial estate, Patavatamman estate and Tiny shed. Greater Chennai Corporation Zone-VII area shall be inspected and inform the status

(Action: Greater Chennai Corporation)

(4) The Avadi Corporation shall furnish action plan with time schedules to prevent the illegal discharge of the sewage into the Ambattur lake and dumping of the municipal solid waste and furnish complete action plan on covering sewage management and Solid Waste Management to the TNPCB

(Action: Avadi Corporation)

(5) Instructed the Chennai Metropolitan Water Supply & Sewerage Board (CMWSSB), Greater Chennai Corporation, Avadi Corporation to get the financial support and utilize the same and complete the action plan

(Action: CMWSSB/GCC/Avadi Corporation)

(6) The Secretary, Micro Small & Medium Enterprises Department (MSME) expressed the inconvenience of the serious inspections of TNPCB & closure of industries. The Chief Secretary to Government expressed that all the industries have to adhere to the pollution control Rules letter and spirit to prevent pollution.

The water to be treated for at-least bathing standard. The closure industries will be reopened on complying with the all norms since the Ambattur Industrial Estate is sensitive area.

(Action: MSME/TNPCB)

- (7) Instructed the Micro Small & Medium Enterprises Department to convey CAIIUC to remit the Environmental Compensation amount of totally Rs.3.32 Crores imposed to two CSTP located in Ambattur Industrial Estate for non compliances of consent order conditions

(Action: MSME)

- (8) The Secretary, Micro Small & Medium Enterprises Department expressed that damage has been caused to the sewerage pipeline while works carried out by the Chennai Corporation and lead that to sewage discharge into Ambattur surplus canal. The Commissioner, Greater Chennai Corporation expressed that the rectification work will be undertaken and will be completed within 15 days in coordination with SIDCO.

(Action: GCC/CMWSSB/SIDCO)

- (9) Instructed all the relevant departments in Hon'ble NGT (SZ) in Application No.268 of 2016 (SZ), to prepare and submit the action plan to Tamil Nadu Pollution Control Board (Nodal Agency) within stipulated time prescribed by the Hon'ble NGT (SZ) order dated 12.12.2019. Tamil Nadu Pollution Control Board shall prepare/compile the action plan wetted by Central Pollution Control Board and place before Joint Committee meeting for approval.

(Action: CMWSSB/MAWS/GCC/Avadi Corporation/PWD/MSME/CMA/TNPCB)

- (10) The Public Works Department (PWD) shall furnish the action plan for desilting the Ambattur lake surplus canal and to remove the debris/unwanted materials deposited in Korattur lake

(Action: PWD)

- (11) Instructed the Municipal Administration and Water Supply department to take active part and Environment and Forests department has to handle the tile and Tamil Nadu Pollution Control Board has to coordinate.

(Action: MAWS/E&F/TNPCB)

- (12) Instructed the Tamil Nadu Pollution Control Board to prepare the circular to all the relevant departments based on the standards prescribed for discharge of treated sewage into water bodies at Mega & Metropolitan Cities by the Hon'ble NGT order dated 30.04.2019 in O.A.No.1069/2018 and to communicate along with minutes.

(Action: TNPCB)

- (13) Instructed the Urban Development Department to follow the Solid Waste Management Rules 2016, Para 11 (i) stated that the Secretary, urban development shall direct the developers of special economic zone, industrial

estate/park to earmark at least 5% of the total area of the plot or minimum five plots or sheds for recovery and recycling facility.

(Action: UDD/CMDA)

- (14) The Chief Secretary also instructed, while developing the Industrial Estates, the SIDCO/SIPCOT authorities shall plan probably for the Industrial zones of Homogeneous Nature (Chemicals, Pharmaceuticals, Textile, Tanneries, General Engineering, Green Industries etc) so that the discharge of effluents are more or less uniform for effective waste management by establishing CETPs and Third party auditing etc

(Action: CMDA/SIPCOT/SIDCO)

- (15) The Tamil Nadu Pollution Control Board shall communicate to Micro Small & Medium Enterprises Department, Industries Department, SIPCOT & SIDCO to provide and earmark at least 5% of the total area of the plot while developing special economic zone, industrial estate/park for solid waste management.

(Action: TNPCB)

- (16) Tamil Nadu Pollution Control Board shall issue specific directions to the relevant Departments for violating the rules and monitor the industries and to take action against the industries for illegal discharge by defaulting industries, failure to operate the ETP/STPs, besides dumping of Hazardous Waste.

(Action: TNPCB)

Meeting came to an end with thanks to the chairs

K. Shanmugam
Chief Secretary to Government

/True Copy/

P. Subramanian
Section Officer
(Signature)

ANNEXURE

Sl. No	Name and Department
1	The Additional Chief Secretary to Government, Rural Development & Panchayat Raj Department, Secretariat, Chennai – 9
2	The Additional Chief Secretary to Government, Municipal Administration & Water Supply Department, Secretariat, Chennai – 9.
3	The Principal Secretary to Government, Micro Small & Medium Enterprises Department, Secretariat, Chennai – 9.
4	The Principal Secretary to Government, Public Works Department, Secretariat, Chennai – 9.
5	The Principal Secretary to Government, Housing & Urban Development Department, Secretariat, Chennai – 9.
6	The Principal Secretary to Government, Environment and Forest Department, Secretariat, Chennai – 9.
7	The Chairman, Tamil Nadu Pollution Control Board, Chennai
8	The Member Secretary Tamil Nadu Pollution Control Board, Chennai
9	The Managing Director, Tamil Nadu Slum Clearance Board, No.5, Kamarajar Salai, Chepauk, Chennai – 5.
10	The Managing Director, Chennai Metropolitan Water Supply & Sewerage Board (CMWSSB)
11	The Commissioner, Greater Chennai Corporation, Chennai – 3.
12	Additional Secretary to Government, Environment & Forests Department, Chennai – 9.
13	General Manager –Tech, Small Industries Development Corporation (SIDCO), Chennai – 32
14	The Joint Commissioner, Commissionerate of Municipal Administration, No.75, Santhome High Road, Chennai – 28.
15	The Managing Director, AAVIN
16.	The Commissioner, Avadi Municipality Corporation

17	Manager – I, Small Industries Development Corporation (SIDCO), Chennai – 32
18	The Superintending Engineer- MGNREGS, Rural Development & Panchayat Raj Department, Secretariat, Chennai – 9
19	The Chief Engineer, Tamil Nadu Slum Clearance Board
20	Executive Engineer Chennai Metropolitan Water Supply & Sewerage Board
21	Zonal Officer-VII, Greater Chennai Corporation
22	Engineering Director (i/c) Chennai Metropolitan Water Supply & Sewerage Board
23	Superintending Engineer, Central Chennai Metropolitan Water Supply & Sewerage Board
24	The Executive Engineer-Planning Tamil Nadu Pollution Control Board
25	Superintending Engineer Public Works Department.
26	The Joint Chief Environmental Engineer – Nodal officer, Tamil Nadu Pollution Control Board,
27	The Joint Chief Environmental Engineer – Monitoring, Tamil Nadu Pollution Control Board, Chennai Region
28	The District Environmental Engineer, Tamil Nadu Pollution Control Board, Ambattur

K.Shanmugam
Chief Secretary to Government

True Copy

P. Senthil
22.1.20
Section Officer

(S)

Held on 08.09.2020

Minutes/Urgent



**Environment & Forests (EC.1)
Department, Secretariat,
Chennai- 600 009**

Letter No: 21355/EC.1/2019-13, Dated: 23.09.2020

From
Thiru.K.Shanmugam, I.A.S.,
Chief Secretary to Government

To
The Additional Chief Secretary to Government,
Rural Development & Panchayat Raj Department,
Secretariat, Chennai – 9.(w.e.)

The Additional Chief Secretary to Government,
Municipal Administration & Water Supply Department,
Secretariat, Chennai – 9.(w.e.)

The Principal Secretary to Government,
Micro Small & Medium Enterprises Department,
Secretariat, Chennai – 9. (w.e.)

The Principal Secretary to Government,
Public Works Department, Secretariat, Chennai – 9.(w.e.)

The Chairman,
Tamil Nadu Pollution Control Board, Chennai – 32.(w.e.)

The Managing Director,
Slum Clearance Board,
No.5, Kamarajar Salai, Chepauk, Chennai – 5. (w.e.)

The Managing Director,
Chennai Metro Water Supply and Sewage Board,(CMWSSB)
Chennai- (w.e.)

The Managing Director,
Small Industries Development Corporation (SIDCO),
Chennai – 32.(w.e.)

The Director of Rural Development,
Chennai -15. (w.e.)

The Commissioner of Municipal Administration,
No.75, Santhome High Road,
Chennai – 28. (w.e.)

The Commissioner,
Greater Chennai Corporation, Chennai – 3. (w.e.)

The Director of Environment,
Chennai-15. (w.e.)

(P.T.O)

/2/

The Commissioner,
Avadi Corporation, Chennai - 54. (w.e.)

Sir/Madam,

Sub: Environment - Tamil Nadu Pollution Control Board - Industries - Status of Environmental issues and Remedial Action around the Ambattur SIDCO Industrial Estate, for restoration of Korattur Lake - Draft Action Plan submitted by the Tamil Nadu Pollution Control Board - Minutes of Review Meeting under the Chairmanship of the Chief Secretary to Government held on 08.09.2020 - Communicated - Regarding.

- Ref: 1. Government letter No.21355/EC.1/2019-11, dated. 03.09.2020.
2. The Chairman, Tamil Nadu Pollution Control Board, letter No.T1/TNPCE/LAW/LA-III/NGT/31499/ 2020, dated: 11.09.2020.

In continuation of Government ~~of Government~~ letter first cited, I am directed to enclose a copy of the minutes of the Meeting held on 08.09.2020 under the Chairmanship of the Chief Secretary to Government on the above subject matter for necessary action and request you to send your action taken report to Government at the earliest.

Yours faithfully,

P. selvi
24.9.20
for Chief Secretary to Government

Copy to:-

The Private Secretary to Chief Secretary to Government
Chennai - 9.

The Private Secretary to Additional Chief Secretary to Government,
Environment and Forests Department,
Chennai - 9.

Minutes of Review Meeting held on 08.09.2020 at Chief Secretary's Conference Hall, Secretariat with line departments under the Chairmanship of the Chief Secretary to Government to review the environmental issues and remedial action around the Ambattur SIDCO Industrial Estate for restoration of Korattur Lake as per the Hon'ble NGT (SZ) order dated 12.12.2019 in application no.268 of 2016 (SZ)

In Chair: **Thiru.K.Shanmugam, I.A.S.,**
Chief Secretary to Government

Officials from line Departments and Joint Committee Members participated in the meeting listed in the Annexure.

The Chief Secretary to Government welcomed all the officials present in the meeting. The Additional Chief Secretary to Government, Environment & Forests Department in his introductory remarks elucidated the circumstances leading to the filing of the Korattur People's Welfare & Awareness Trust in National Green Tribunal pleading action for treating and safe disposal of the water into Korattur Lake. He further informed that the Chairman, Tamilnadu Pollution Control Board would present the Environmental issues and action plans for restoration of Korattur Lake as per the Hon'ble National Green Tribunal (SZ) order dated 12.12.2019.

The Chairman, Tamil Nadu Pollution Control Board presented the details of the Hon'ble National Green Tribunal directions, disposal of sewage into Korattur lake, Map showing discharge of sewage into Korattur lake, actions taken by joint Committee, water and soil pollution assessment in water bodies, role of Tamil Nadu Pollution Control Board, summary of actions taken by Tamil Nadu Pollution Control Board, environmental compensation proposed and collected, action plans for Avadi Corporation, Chennai Metropolitan Water Supply and Sewage Board (CMWSSB), Greater Chennai Corporation (GCC), Public Works Department (PWD), Chennai Auto Ancillary Industrial Infrastructure Upgradation Company (CAAIUC), Common Effluent Treatment Plant (CETP) and Joint Committee Recommendations for removal of heavy metals in Korattur lake soil.

The Chief Secretary to Government issued the following instructions for various compliances at once.

- 1) Chennai Metropolitan Water Supply & Sewerage Board and Avadi Corporation shall take necessary steps to implement the action plan with a time schedule so as to collect, transport and treat the sewage to the prescribed standards before disposal into the lake.

(Action: CMWSSB and Avadi Corporation)

(P.T.O)

/2/

- 2) The Greater Chennai Corporation shall complete the rectification of Small Industries Development Corporation (SIDCO) damaged sewer line as per action plan and also to continue the compliance of action plan for the municipal solid waste management.

(Action: GCC)

- 3) The Greater Chennai Corporation shall take necessary actions to remove the hyacinths, weeds, floating materials and desilting of Otteri nullah by every year before the monsoon begins.

(Action: GCC)

- 4) The Public Works Department shall take necessary action to remove hyacinths, weeds, floating materials and desilting of Ambattur Lake Surplus Channel from Ambattur lake to Korattur lake every year before the monsoon sets in. Public Works Department shall also take necessary steps to implement the action plan with a time schedule.

(Action: PWD)

- 5) The Public Works Department shall take necessary action for Joint Committee recommendation on removal of heavy metal contain top soils in Korattur lake while desilting the Lake.

(Action: PWD)

- 6) The Small Industries Development Corporation and M/s.Chennai Auto Ancillary Industrial Infrastructure Upgradation Company (CAAIUC) shall take necessary actions to implement the action plan with a time schedule.

(Action: SIDCO)

- 7) Tamil Nadu Pollution Control Board has imposed the environmental compensation amount of Rs.3.32 Crores to CAAIUC to two CSTPs located in Ambattur Small Industries Development Corporation industrial Estate for non compliance of consent conditions. Small Industries Development Corporation has informed that the member units of the two CSTPs are small scale units and not able to remit the above said amount due to their unavailability of business during the COVID-19 pandemic. The Chief Secretary instructed the Tamil Nadu Pollution Control Board to withdraw the environmental compensation amount of Rs.3.32 Crores imposed on two CSTPs at Board level/Government level.

(Action: TNPCB)

- 8) Common Effluent Treatment Plant (CETP) provided for electroplating industries to take necessary actions to implement the action plan with a time schedule.

(Action: TNPCB)

/3/

- 9) The Chairman, Tamil Nadu Pollution Control Board has expressed his views that in order to ensure a "Natural Course of Water" from Ambattur lake to Korattur lake and to Madhavaram lake for discharging into the River Kosasthalaiyar where all the outfall are arrested to aid the nature and to avoid flooding in the small Otteri nullah. The Chief Secretary instructed that the natural flow shall get facilitated by completion of the action plan by all the stake holders which will also ensure good quality of water that goes into the lakes.

Meeting came to an end with thanks to the chairs

K.SHANMUGAM
CHIEF SECRETARY TO GOVERNMENT

/True copy/

P. Selvi
24/9/20
Section Officer

ANNEXURE

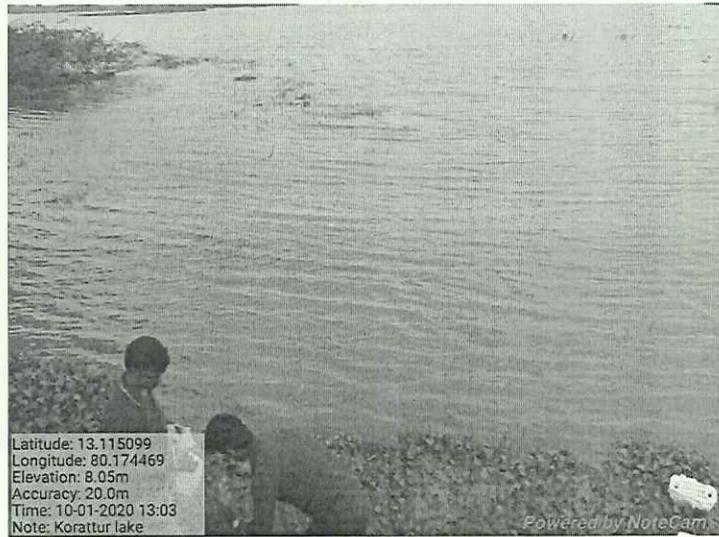
Sl. No.	Name and Department
1.	The Additional Chief Secretary to Government, Environmental & Forest Department
2.	The Additional Chief Secretary to Government, Finance Department
3.	The Principal Secretary to Government, Public Works Department, Secretariat, Chennai - 9.
4.	The Chairman, Tamil Nadu Pollution Control Board
5.	The Managing Director, Chennai Metro Water Supply and Sewage Board (CMWSSB), Chennai
6.	The Managing Director Small Industries Development Corporation (SIDCO), Chennai - 32
7.	The Director of Environment Chennai-15
8.	P.N.Sridhar, RDC Central, Greater Chennai Corporation
9.	The Director of Rural Development, Chennai-15
10.	The District Collector Chennai District, Chennai-1
11.	K.Asokan, Chief Engineer, PWD- WRD, Chennai Region
12.	K.Madurainayagam, Engineering Director, CMWSSB.
13.	The Scientist-D, Central Pollution Control Board, Ambattur
14.	The Joint Chief Environmental Engineer-Nodal officer Tamil Nadu Pollution Control Board, Chennai-32
15.	The Joint Chief Environmental Engineer - Monitoring, Tamil Nadu Pollution Control Board, Chennai Region
16.	The District Environmental Engineer, Tamil Nadu Pollution Control Board, Ambattur.
17.	The Commissioner, Avadi Corporation

(P.T.O)

/2/

18.	The Superintendent Engineer CMWSSB, Chennai-2
19.	A.Muthaiya, Superintendent Engineer, PWD/WRD, Palar Circle
20.	G.Tamil Selvan, Zonal officer- 7, Ambattur,GCC
21.	R.John Nandhavanam, Assistant Executive Engineer, DoE, Chennai -15

ANNEXURE IV – LOCATIONS OF SOIL & WATER SAMPLES COLLECTED



Water sample collected at Korattur lake



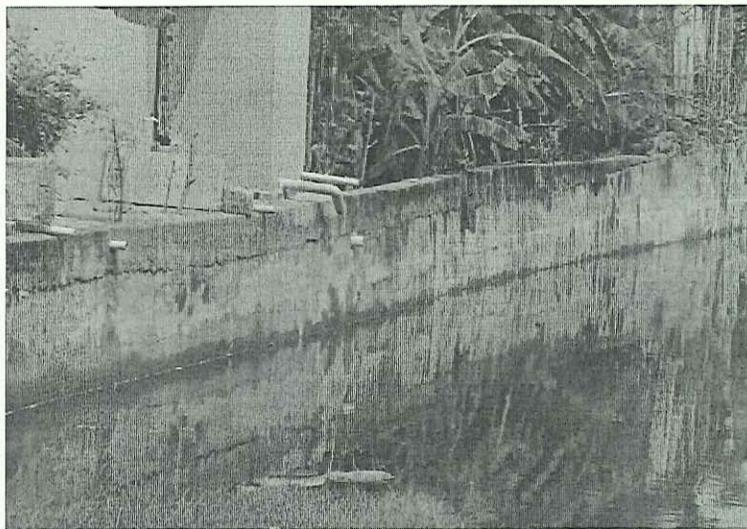
Water sample collected at Korattur lake inlet weir

ANNEXURE V - DISCHARGE OF SEWAGE INTO AMBATTUR LAKE, AMBATTUR

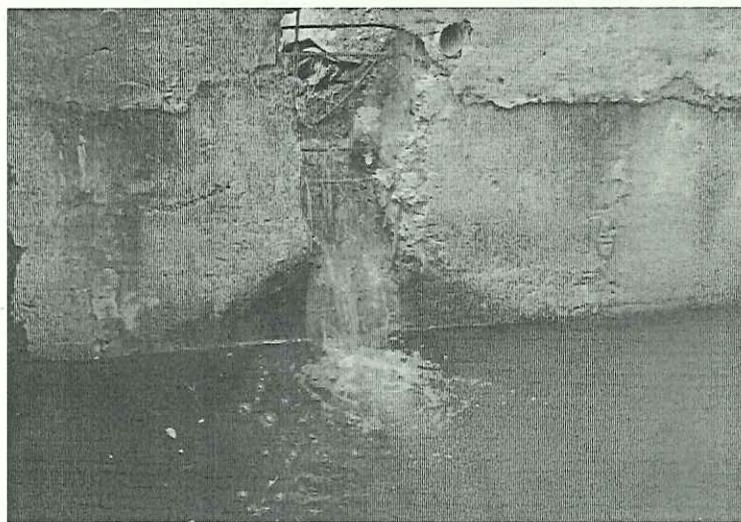
LAKE SURPLUS CANAL AND KORATTUR LAKE



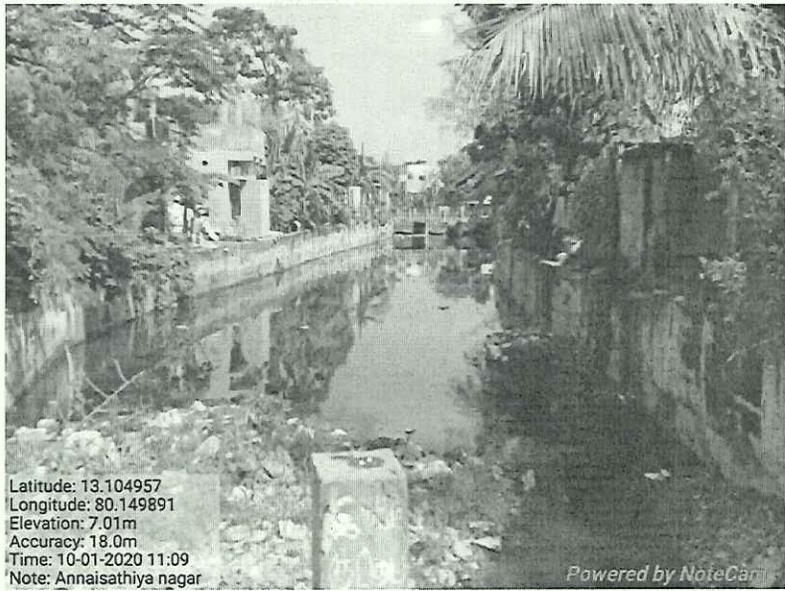
Water flows through surplus canal from Ambatturlake (weir 1)



Discharge of household sewage directly into Ambattur surplus canal at MKB Nagar



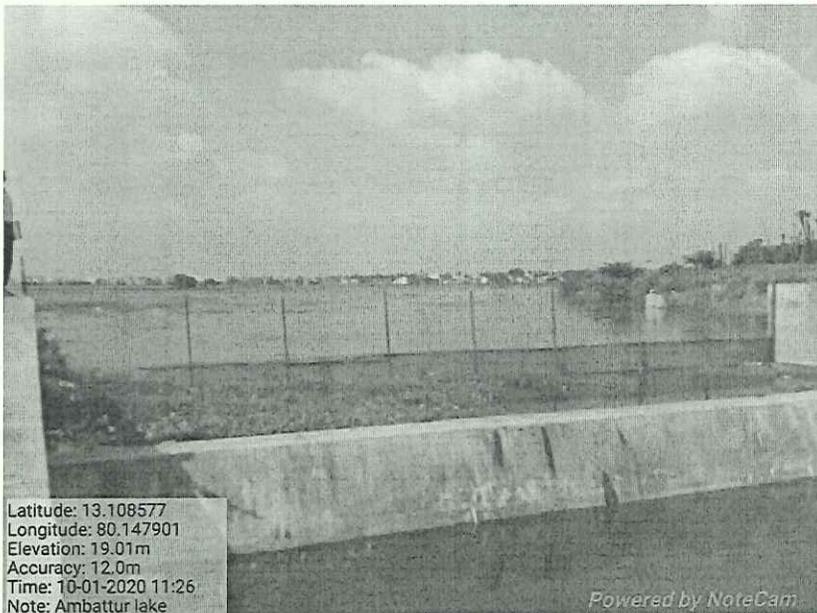
Discharge of sewage into Ambattur surplus canal at Samthariya Nagar



Latitude: 13.104957
Longitude: 80.149891
Elevation: 7.01m
Accuracy: 18.0m
Time: 10-01-2020 11:09
Note: Annaisathiya nagar

Powered by NoteCam

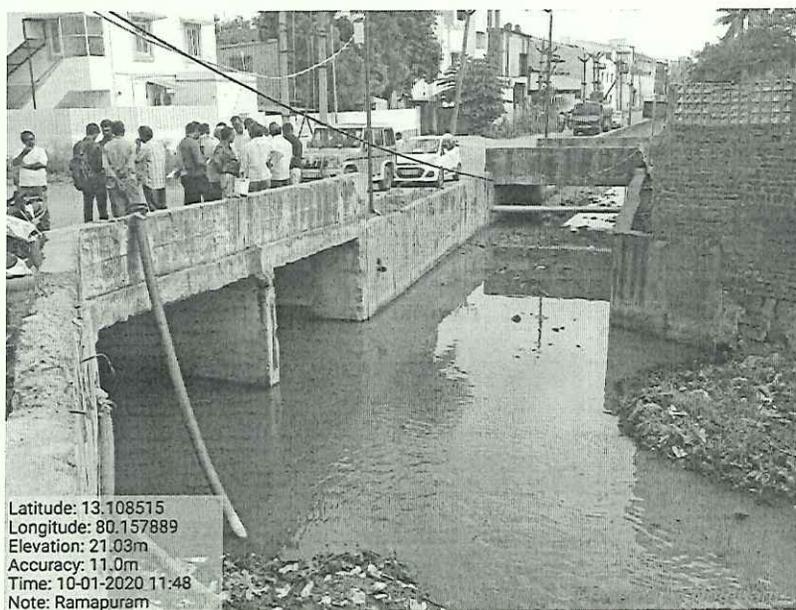
Ambattur surplus canal flow at Annaisathiya Nagar



Latitude: 13.108577
Longitude: 80.147901
Elevation: 19.01m
Accuracy: 12.0m
Time: 10-01-2020 11:26
Note: Ambattur lake

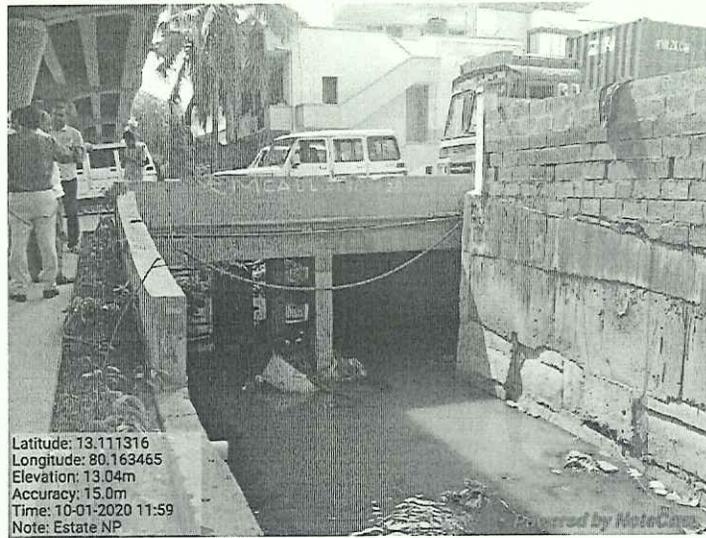
Powered by NoteCam

Ambatturlake (weir 2)



Latitude: 13.108515
Longitude: 80.157889
Elevation: 21.03m
Accuracy: 11.0m
Time: 10-01-2020 11:48
Note: Ramapuram

Ambattur surplus canal at entry of SIDCO Estate



Ambattur lake surplus canal at NP SIDCO Estate



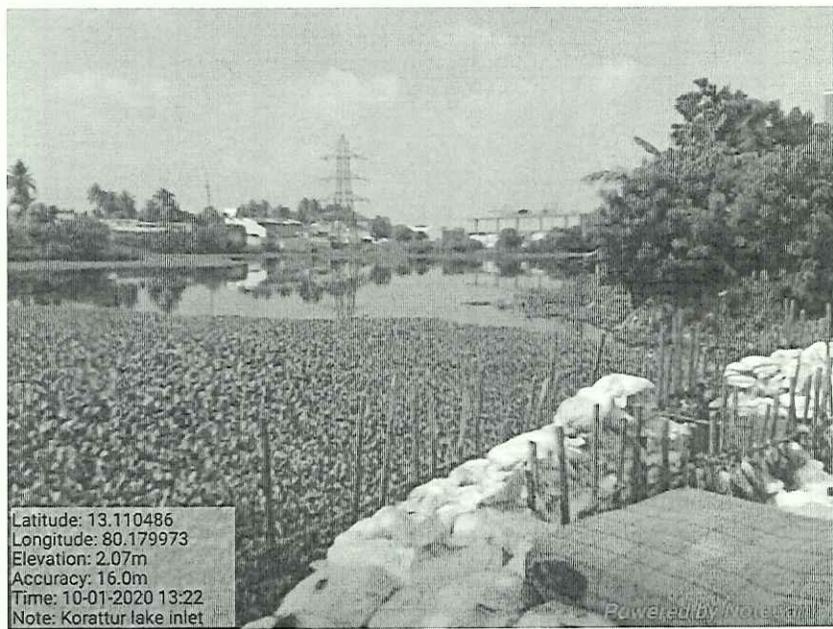
Discharging of sewage into Ambattur lake surplus canal from Venkatapuram



Ambattur lake surplus canal at DTP colony



Korattur lake



Korattur lake inlet weir



Sewage flows into towards Otteri Nullah

ANNEXURE VI – MIXED SOLID WASTE (MUNICIPAL SOLID WASTE AND HAZARDOUS WASTE) DUMPED LOCATIONS IN INDUSTRIAL ESTATE



Figure: Photo showing the dumping of Hazardous waste at plot DP 2, SP119, Ambattur Industrial estate, South Phase, Chennai -58



Figure: Photo showing dumping of Hazardous waste at street corner of Ambattur Industrial estate, South Phase, Chennai -58



Figure: Photo showing dumping of Hazardous waste in the storm water drain located at plot D24, Ambattur Industrial estate, South Phase , Chennai -58



Figure: Photo showing dumping of Hazardous waste at plot no.114, DP, Ambattur Industrial estate, South Phase , Chennai -58



Figure: Photo showing dumping of Hazardous waste at the southern side of M/s. OMR food court, Ambattur Industrial estate, South Phase, Chennai -58



Figure: Photo showing dumping of Hazardous waste at 9th Street, North phase, Ambattur Industrial Estate, Chennai -98



Figure: Photos Showing the Mixed Solid Waste from Industry and Nearby Residences Located Adjacent to the EB, Road, Ambattur Industrial Estate, North Phase

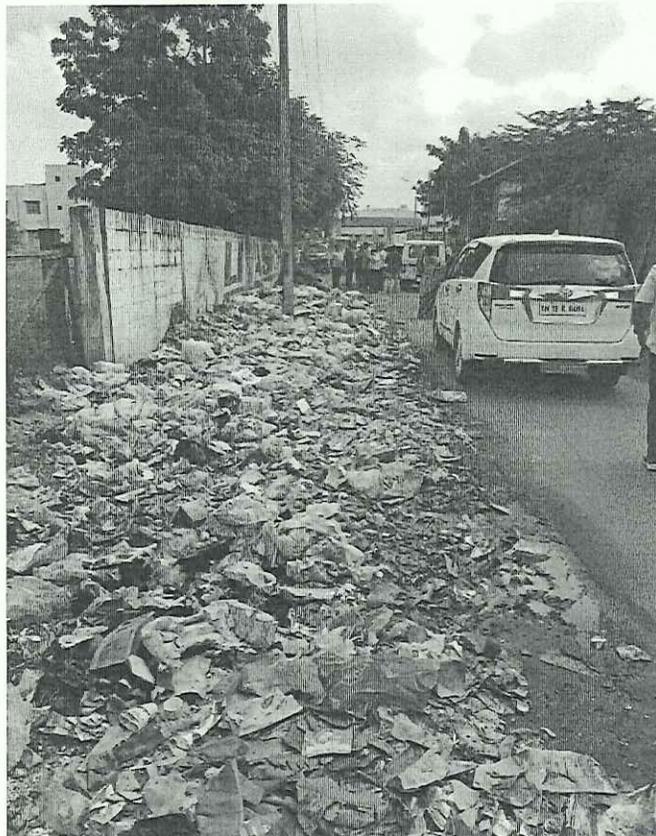


Figure: Photos Showing the Disposal of Mixed Solid Waste from the Industries, Ambattur Industrial Estate, South Phase.

ANNEXURE VII - TABLE 1: CHARACTERISTICS OF SOIL SAMPLES

Sl.No	Sample Location	Collected	Results (mg/kg)									
			Arsenic	Nickel	Copper	Chromium	Cadmium	Zinc	Lead	Iron	Oil & Grease	
1	Reference soil at Dhanalakshmi Nagar, Korattur		BLQ-(LOQ-0.02)	8.99	12.26	15.04	BLQ-(LOQ-0.02)	11.51	4.04	17629.99	-	
2	Reference soil at Alamathi Eri		BLQ-(LOQ-2.0)	3.47	4.11	14.95	BLQ-(LOQ-2.0)	BLQ-(LOQ-2.0)	3.76	3100	-	
Sl.No	Sample Location	Collected	Results (mg/kg)									
1	Ondiveeran Distance- 0m	Koil-	BLQ-(LOQ-2.0)	9.24	9.76	17.75	BLQ-(LOQ-2.0)	27.75	4.48	7060.55	BLQ-(LOQ-2.0)	
2	Ondiveeran Distance- 10m	Koil-	2.30	22.34	58.70	92.87	BLQ-(LOQ-2.0)	305.74	15.60	13219.40	BLQ-(LOQ-2.0)	
3	Ondiveeran Distance- 50m	Koil-	BLQ-(LOQ-2.0)	9.66	10.56	17.87	BLQ-(LOQ-2.0)	52.81	4.46	6205.22	BLQ-(LOQ-2.0)	
4	Ondiveeran Distance- 100m	Koil-	3.05	34.61	126.64	231.45	BLQ-(LOQ-2.0)	585.27	25.86	14130.77	48	
5	Ondiveeran Koil (inlet)- Distance- 0m		3.11	35.14	78.24	126.62	BLQ-(LOQ-2.0)	463.82	18.60	14794.14	98	
6	Ondiveeran Koil (inlet)- Distance- 10m		3.70	29.41	66.26	112.57	BLQ-(LOQ-2.0)	329.77	24.62	16989.05	59	
7	Ondiveeran Koil (inlet)- Distance-50m		2.68	25.36	24.28	32.76	BLQ-(LOQ-2.0)	332.87	9.27	11622.09	BLQ-(LOQ-2.0)	
8	Ondiveeran Koil (inlet)- Distance-100m		3.68	22.36	24.65	32.54	BLQ-(LOQ-2.0)	248.05	7.07	14138.79	BLQ-(LOQ-2.0)	

9	Casa Grand Back Side- Distance-0m	BLQ-(LOQ-2.0)	12.96	37.07	38.27	BLQ-(LOQ-2.0)	113.30	13.65	14822.73	BLQ-(LOQ-2.0)
10	Casa Grand Back Side- Distance-10m	BLQ-(LOQ-2.0)	6.81	14.23	15.20	BLQ-(LOQ-2.0)	40.87	5.56	6301.21	120
11	Casa Grand Back Side- Distance-50m	BLQ-(LOQ-2.0)	10.67	70.46	45.49	BLQ-(LOQ-2.0)	96.47	9.81	8604.07	BLQ-(LOQ-2.0)
12	Casa Grand Back Side- Distance-100m	2.63	11.38	51.88	58.54	BLQ-(LOQ-2.0)	95.35	10.51	11880.94	BLQ-(LOQ-2.0)
13	Island	BLQ-(LOQ-2.0)	7.07	8.98	15.79	BLQ-(LOQ-2.0)	126.29	4.35	11656.66	BLQ-(LOQ-2.0)
14	DTP Canal	BLQ-(LOQ-2.0)	5.56	16.18	30.72	BLQ-(LOQ-2.0)	28.57	4.22	5448.55	46
15	Thana Lakshmi Nagar	BLQ-(LOQ-2.0)	7.56	9.10	18.78	BLQ-(LOQ-2.0)	37.76	4.62	7511.71	156
16	OndiveeranKoil bund o point	BLQ-(LOQ-2.0)	5.73	7.01	10.81	BLQ-(LOQ-2.0)	10.67	3.99	4559.76	52
17	Weir	BLQ-(LOQ-2.0)	7.12	6.49	14.27	BLQ-(LOQ-2.0)	9.34	3.28	8980.50	BLQ-(LOQ-2.0)
18	DTP Colony Inlet- Distance-0m	BLQ-(LOQ-2.0)	17.03	35.15	59.53	BLQ-(LOQ-2.0)	165.45	9.29	10632.18	BLQ-(LOQ-2.0)
19	DTP Colony Inlet- Distance-10m	2.15	21.09	57.28	91.21	BLQ-(LOQ-2.0)	298.16	13.69	11558.97	BLQ-(LOQ-2.0)
20	DTP Colony Inlet- Distance-50m	2.01	19.12	50.03	73.71	BLQ-(LOQ-2.0)	245.81	12.04	10445.37	79
21	DTP Colony Inlet- Distance-100m	BLQ-(LOQ-2.0)	15.10	44.79	72.85	BLQ-(LOQ-2.0)	166.21	12.31	11458.32	BLQ-(LOQ-2.0)

Note: BLQ - Below the limit of quantification, LOQ - Limit of quantification

ANNEXURE VIII - TABLE 2: CHARACTERISTICS OF ILLEGAL DUMPED HAZARDOUS SAMPLES

Sl.No	Schedule II of HW Rule 2016	Concentration in mg/l									
		Arsenic	Barium	Silver	Chromium	Cadmium	Selenium	Lead	Mercury		
1	Waste constituents with concentration limits as per the soil leachates	5	100	5	5	1	1	5			
Sl. No	Sample Collected Location	Hazardous Waste (mg/l)									
1	Stagnated oil dumped at plot DP 2, SP119, Ambattur Industrial estate, South Phase	BLQ-(LOQ-0.1)	BLQ-(LOQ-0.1)	BLQ-(LOQ-0.1)	BLQ-(LOQ-0.1)	BLQ-(LOQ-0.1)	BLQ-(LOQ-0.1)	BLQ-(LOQ-0.1)	BLQ-(LOQ-0.1)	BLQ-(LOQ-0.1)	
2	Solid Waste dumped at plot DP 2, SP119, Ambattur Industrial estate, South Phase	BLQ-(LOQ-0.1)	0.12	BLQ-(LOQ-0.1)	5.42	BLQ-(LOQ-0.1)	BLQ-(LOQ-0.1)	BLQ-(LOQ-0.1)	BLQ-(LOQ-0.1)	BLQ-(LOQ-0.1)	
3	Soil dumped at plot DP 2, SP119, Ambattur Industrial estate, South Phase	BLQ-(LOQ-0.1)	0.39	BLQ-(LOQ-0.1)	23.16	BLQ-(LOQ-0.1)	BLQ-(LOQ-0.1)	BLQ-(LOQ-0.1)	BLQ-(LOQ-0.1)	BLQ-(LOQ-0.1)	
4	Cotton waste dumped at plot DP 2, SP119, Ambattur Industrial estate, South Phase	BLQ-(LOQ-0.1)	2.34	BLQ-(LOQ-0.1)	5.55	BLQ-(LOQ-0.1)	BLQ-(LOQ-0.1)	BLQ-(LOQ-0.1)	BLQ-(LOQ-0.1)	BLQ-(LOQ-0.1)	
5	Hazardous waste at 9th Street, North phase, Ambattur Industrial Estate	BLQ-(LOQ-0.1)	1.47	BLQ-(LOQ-0.1)	2.67	BLQ-(LOQ-0.1)	BLQ-(LOQ-0.1)	0.523	BLQ-(LOQ-0.1)	BLQ-(LOQ-0.1)	

Note: BLQ - Below the limit of quantification, LOQ - Limit of quantification

ANNEXURE IX - TABLE 3: HEAVY METAL CHARACTERISTICS OF AMBATTUR LAKE SURPLUS CANAL WATER SAMPLES

Sl. No	Standards	Standards in mg/l							
		Arsenic	Nickel	Copper	Chromium	Cadmium	Zinc	Lead	Iron
1	Inland surface water (Class C-Drinking water source with conventional treatment followed by disinfection)	0.2	-	1.5	0.05	0.1	15	0.1	50
Sl. No	Sample Collected Location	Water Samples Results in mg/l							
		Arsenic	Nickel	Copper	Chromium	Cadmium	Zinc	Lead	Iron
1	Surplus canal of Ambattur lake at Annai Sathiya Nagar	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)
2	Korattur Ahead of Surplus canal located between M.K.B Nagar & Teacher Colony	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)
3	Surplus canal after confluence- two Surplus canal of Ambattur lake before entering into Industrial Estate	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)
4	Surplus Water sample collected from either canal in north place near Godrej animal feed unit	BLQ-(LOQ-0.002)	0.005	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)
5	Cut & Cover canal near polifit company	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)
6	DTP Colony canal near MMWSSB Pumping station	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)
7	Korattur Lake (Near DDP Colony)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)
8	Korattur Lake weir at 83 division housing board north avenue	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)	BLQ-(LOQ-0.002)

Note: BLQ - Below the limit of quantification, LOQ - Limit of quantification

ANNEXURE X - TABLE 4: CHARACTERISTICS OF AMBATTUR LAKE SURPLUS CANAL WATER SAMPLES

Sl. No	Standards	pH	BOD (mg/l)	COD (mg/l)	DO (mg/l)	Total Coliform (MPN/100ml)
1	Inland surface water (Class C-Drinking water source with conventional treatment followed by disinfection)	6.5-8.5	3	-	4	5000
Sl. No	Sample Collected Location	PH	BOD (mg/l)	COD (mg/l)	DO (mg/l)	Faecal Coliform (MPN/100ml)
1	Surplus channel of Ambattur lake at Annai Sathiya Nagar	6.79	23	93	3.45	110
2	Korattur Ahead of Surplus channel located between M.K.B Nagar & Teacher Colony	8.79	20	81	6.95	140
3	Surplus channel after confluence- two Surplus channel of Ambattur lake before entering into Industrial Estate	6.86	22.5	87.2	3.44	350
4	Surplus Water sample collected from either channel in north place near Godrej animal feed unit	6.92	35.5	140	BLQ-(DL-1.0)	220
5	Cut & Cover channel near Polifit company	7.04	81	328	2.16	280
6	DTP Colony channel near CMWSSB Pumping station	6.59	14	58.1	2.65	170
7	Korattur Lake (Near DDP Colony)	6.91	40	163	BLQ-(DL-1.0)	500
8	Water sample at end of Ambattur surplus canal at Korattur (backside of CETP)	6.92	60	256	BLQ-(DL-1.0)	900

Note: BLQ - Below the limit of quantification

ANNEXURE XI - TABLE 5: CHARACTERISTICS OF WATER SAMPLES COLLECTED AT AMBATTUR LAKE AND KORATTUR LAKE

Sl. No	Standards	Results (mg/l) except pH, Total coliform														Total coliform (MPN / 100 ml)
		Arsenic	Nickel	Copper	Chromium	Cadmium	Zinc	Lead	Iron	pH	TSS	TDS	COD	BOD	DO	
1	Inland surface water (Class C-Drinking water source with conventional treatment followed by disinfection)	0.2	-	1.5	0.05	0.1	1.5	0.1	50	6.5-8.5	-	1500	-	3	4	5000
Sl. No	Sample Collected Location	Results (mg/l) except pH, F. coliform														F. coliform (MPN/ 100 ml)
1	Ambattur lake-Annai Sathya Nagar (Latitude-13° 06' 16.2" and Longitude-80° 08' 58.1")	BLQ	BLQ	BLQ	BLQ	BLQ	0.013	BLQ	BLQ	7.38	14	976	45	12	4.9	50
2	Ambattur lake-Ti cycle backside (Latitude-13° 06' 46.2" and Longitude-80° 08' 39.0")	BLQ	BLQ	0.007	BLQ	BLQ	0.006	BLQ	0.093	7.16	25	995	57	13	4.56	110
3	Korattur lake-Near casagrand (Latitude-13° 06' 54.2" and Longitude-80° 10' 27.8")	BLQ	BLQ	BLQ	BLQ	BLQ	BLQ	BLQ	0.255	6.76	19	1334	63	13	4.09	130
4	Korattur lake-Nearondiveerankovil (Latitude-13° 06' 51.4" and Longitude-80° 10' 43.7")	BLQ	BLQ	BLQ	BLQ	BLQ	0.011	BLQ	0.028	6.53	20	1435	90	20	4.36	90

Note: BLQ - Below the limit of quantification, LOQ - Limit of quantification

ANNEXURE XII - TABLE 6: CHARACTERISTICS OF SEWAGE SAMPLES COLLECTED AT CSTPs NORTH & SOUTH PHASE

Sl. No	Standards	Results (mg/l) except pH														
		Arsenic	Nickel	Copper	Chromium	Cadmium	Zinc	Lead	Iron	pH	BOD	TSS	COD	Total Nitrogen	Total Phosphorus	Fecal Coliform
1	Inland surface water Parameters for discharge standards of trade effluent	0.2	3.0	3.0	2.0	2.0	1.0	0.1	--	-	-	-	-	-	-	-
2	Standards for discharge of treated sewage into water bodies at Mega & Metropolitan Cities	-	-	-	-	-	-	-	-	5.5-9.0	10	20	50	10	1	100 MPN/100ml
Sl. No	Sample Collected Location	Results (mg/l) except pH														
1	CSTP NP Raw Sewage	0.000	0.010	0.011	0.026	BLQ	0.176	BLQ	2.547	6.58	80	326	323	48	0.29	140
2	CSTP NP Treated outlet	BLQ	0.019	BLQ	BLQ	BLQ	BLQ	BLQ	0.786	6.91	60	196	242	37	0.18	90
3	CSTP SP Raw sewage	0.002	0.933	1.786	1.282	BLQ	4.309	0.072	13.640	6.41	90	263	387	61	27	280
4	CSTP SP Treated outlet	BLQ	0.159	0.013	0.008	BLQ	0.074	BLQ	0.262	7.31	20	16	81	36	4.3	130
	CSTP sludge samples	Results (mg/kg)														
5	North Phase CSTP sludge sample	2.892	42.596	166.850	389.016	1.277	2799.995	147.803	43618.281	-	-	-	-	-	-	-
6	South Phase CSTP sludge sample	0.791	174.066	847.162	282.331	0.822	1790.935	41.843	7033.469	-	-	-	-	-	-	-

Note: BLQ - Below the limit of quantification, LOQ - Limit of quantification

ANNEXURE XIII - TABLE 7: CHARACTERISTICS OF CETP SAMPLES

Sl. No	Standards	Results (mg/l) except pH												
		Arsenic	Nickel	Copper	Chromium	Cadmium	Zinc	Lead	Iron	pH	TSS	TDS	COD	DO
1	Inland surface water Parameters for discharge standards of trade effluent	0.2	3.0	3.0	2.0	2.0	1.0	0.1	--	5.5 - 9	100	2100	250	-
Sl. No	Sample Collected Location	Results (mg/l) except pH												
1	JBR Raw effluent	0.033	29.864	11.932	130.713	BLQ	283.331	6.771	2232.428	1.02	223	63155	3783	-
2	JBR RO permeate	BLQ	BLQ	BLQ	BLQ	BLQ	BLQ	BLQ	BLQ	7.12	10	1355	144	-
3	JBR RO reject	BLQ	1.417	0.400	BLQ	BLQ	0.125	BLQ	1.316	6.69	56	29348	1981	-

Note: BLQ - Below the limit of quantification, LOQ - Limit of quantification

ANNEXURE XIV – ACTION PLAN FURNISHED BY AVADI CITY MUNICIPAL CORPORATION

**ACTION PLAN
ACTION PLAN OF THE STAKEHOLDERS
a) Avadi City Municipal Corporation**

The Commissioner, Avadi City Municipal Corporation has prepared the short term and long term action plans as below to control the discharge of 0.59 MLD of sewage generated from Jothi Nagar, Cholambedu Main road, Ganapathi Nagar, Annai Sathya Nagar, Periyar Nagar and New anna Nagar in to Ambattur Lake (copy of the action plan submitted by the stakeholder is enclosed as **Annexure XIV**)

Short Term Action Plan			
Sl.No	Description of issue	Action plan for the issue	Target date
1.	Ward No 14 Jothi Nagar residents drainage water and grey water discharging to Ambattur Lake	In this area underground drainage system has been laid and the trail running of Under Ground Sewerage Scheme project is under progress by CMWSSB after completion of trail run the entire 300 houses (0.06 MLD grey water generated per day) in Jothi Nagar residents House service connection will be given by Corporation. The sewage water discharge to lake will be controlled fully after completion of the above said work.	Due to COVID-19 Avadi Corporation can't be proceed any work in that particular area since all the area came under cluster Containment zone (Containment Wards 3, 6, 7,8,9,11,13, 15,16,17, 18,19, 32,36 and 48). More over the UGSS internal plumbing for Houses in the above wards Detailed project report has been prepared and submitted for Administrative sanction for 4993 connections with the Estimate cost of Rs 560.00 Lakhs. In this estimate covered all the houses of above said 14 th ward area of 1295 connections. After getting the administrative sanction corporation will placed the tender for House service connections. The work will be started after COVID 19 Pandemic as per Govt guidelines.
2.	Ward no 10,11,12 Cholambedu Main road residents drainage water and grey water discharging to Ambattur Lake	In Cholambedu area the Under Ground Sewerage system has been implemented the trail run, and the system is in progress by CMWSSB. After completion of trail run the Corporation will be given the House service	Due to COVID-19 Avadi Corporation can't be proceed any work in that particular area since all the area came under cluster Containment zone (Containment Wards 3, 6,

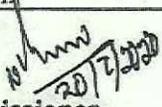
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		<p>connection to the entire 1510 houses (0.30 MLD grey water generated per day) in Cholambedu area. The House service connection work will be started within a month. The sewage water discharge to lake will be controlled fully after completion of the above said work.</p>	<p>7,8,9,11,13, 15,16,17, 18,19, 32,36 and 48). More over the UGSS internal plumbing for Houses in the above wards Detailed project report has been prepared and submitted for Administrative sanction for 4993 connections with the Estimate cost of Rs 560.00 Lakhs. In this estimate covered all houses of Ward 10 -790 Connections , Ward 11 - 844 Connections, & Ward 12- 642 Connections. All the above three wards total connection is 2276 connections. After getting the administrative sanction corporation will place the tender for House service connections and the work will be started after COVID 19 Pandemic as per Govt guidelines.</p>
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Long Term Action Plan			
Sl.No	Description of issues	Action plan for the issue	Target date
1.	Ward No. 9 Ganapathy Nagar area residents drainage water and grey water discharging to Ambattur Lake	Ganapathy Nagar area is not covered in this current Underground sewerage system project, so the detailed survey has been taken up for preparation of detailed project report for providing Underground sewerage system in that left out area by TamilNadu Water Investment Company Ltd.(Total 165 households with 0.03 MLD grey water generated per day).	The detailed project report for UGSS left out area survey work has been done by TamilNadu Water Investment Company Ltd. The consultant was fixed by Commissioner of Municipal Administration, Chennai-28, As of now the survey work and preliminary Detailed Project Report for all words completed and land identification of Pumping stations and Sewerage Treatment Plants is in progress. After completion of land identification for all the Detailed project Report with cost will be prepared by TamilNadu Water Investment Company Ltd for further approval the entire project period will be planned on or before 2025.
2.	Annai Sathya Nagar, Periyar Nagar and New Anna Nagar area residents drainage water and grey water discharging to Ambattur Lake	Annai Sathya Nagar, Periyar Nagar and New Anna Nagar area are not covered in this current Underground sewerage system project, so the detailed survey has been taken up for preparation of detailed project report for providing Underground sewerage system in that left out area by TamilNadu Water Investment Company Ltd.	The detailed project report for UGSS left out area survey work has been done by TamilNadu Water Investment Company Ltd. The consultant was fixed by Commissioner of Municipal Administration, Chennai-28, As of now the survey work and preliminary Detailed Project Report for all words completed and land identification of Pumping stations and Sewerage Treatment Plants is in progress. After completion of land identification for all the Detailed project Report with cost will be prepared by TamilNadu Water Investment Company Ltd for further approval the entire project period will be planned on or before 2025.

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		<p>In order to control the discharge of grey water from the above said area 972 households (0.20 MLD) grey water from the entire households. The corporation has planned to construct five numbers of collection tanks to collect the all grey water in that respect area and dispose the same through Sullage water removal vehicle.</p>	<p>The Corporation has planned to construct five number of collection tanks to collect the all grey water in that respective area and it will be removed through sullage water tanker vehicle and disposal will be in our UGSS Pumping station. Due to COVID-19 Pandemic from March 24th 2020, COVID-19 activities works only carried out in our Corporation. Simultaneously we floated tender on 29.05.2020 for construction of five numbers of collection tanks and also work awarded to the contractor M/s K.K.R. Builders. The above mentioned ward no 15 has been declared as cluster containment. Due to that COVID-19 activity only carry out in that ward. So the collection tank work will be started after completion COVID 19 activities. In this collection tanks, all the grey water will be collected through Corporation vehicle and to control mixing of rain water and grey water provided shutter to bifurcate both</p>
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Commissioner,
Avadi City Municipal Corporation

24
20/7/2020

ANNEXURE XV – ACTION PLAN FURNISHED BY GREATER CHENNAI CORPORATION (GCC)

From Regional Deputy Commissioner, Central Region, Greater Chennai Corporation, Pulla Avenue, Shenoy Nagar, Chennai -600030 Z.O.7C.No. E1. / 00600 / 2020	To The Chairman, Tamil Nadu Pollution Control Board, Guindy, Chennai 600 032. Date: 03.10.2020
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Sub: Greater Chennai Corporation – Zone -7 (Ambattur)- Minutes of the meeting under the Chairmanship of Chief Secretary, Government of Tamil Nadu for Hon'ble NGT direction – Action taken report by Greater Chennai Corporation – submitted - Regarding.

Ref: 1. Minutes of review meeting conducted under the Chairmanship of Chief Secretary, Government of Tamil Nadu on 03.01.2020.
2. Order of the Hon'ble NGT case No. O.A.No.268 of 2016,Dt:27.2.2020

With reference to the subject cited above, the Hon'ble NGT (Southern Zone) has issued an order on 12.12.2019 directing to Constitute a joint Committee on account of the discharge of untreated sewage and other trade effluents into the lake, particularly Korattur lake and find out the deficiencies in the system and prepare an action plan to resolve the issue and execute the same with shorter time line as far as possible and submit a report to the Tribunal within a period of six months.

In this regard, action taken report on the part of Greater Chennai Corporation was submitted to The Chairman, Tamil Nadu Pollution Control Board to file the various action taken by Greater Chennai Corporation in the Hon'ble court.

Subsequently, in the NGT case Order dated:27.2.2020, action taken by Greater Chennai Corporation was pronounced. During that period, rectification of damaged sewer line in North Phase has been completed and because of the lock down due to Covid -19, the work in South Phase could not be completed as scheduled and the work is under progress and the work will be completed by 15.08.2020.

In this regard, the complete action taken report on the part of Greater Chennai Corporation is submitted here with.

Sl No	Description of issues	Action Plan for the issues	Time taken
1	Action Plan with time schedule to implement on municipal solid waste received from the Ambattur SIDCO industrial estate and collect the municipal solid waste in Ambattur industrial estate from where it is stores by CAIIUC and dispose the same in proper way	<ul style="list-style-type: none"> ➤ SIDCO industrial estate has identified place for collection of garbage on temporary basis. ➤ GCC and SIDCO officials have jointly inspected the site. CAIIUC has agreed to collect and store the garbage from 12.02.20. ➤ From 12.02.20 on GCC has commenced disposal of garbage from this designation location. 	Completed
2	Removal of municipal solid waste in residential areas located in and around Ambattur Lake surplus canal and to avoid dumping of municipal solid waste into the Ambattur Surplus Canal	<ul style="list-style-type: none"> ➤ Greater Chennai Corporation has identified household in residential area in and around the Ambattur Surplus Canal. Details as follows : Annai Sathya Nagar - 362 Households Sivananda Nagar - 305 Households MKB Nagar - 320 Households ➤ Door to door Collection is being carried in these areas by deploying 3 tricycles at 3 trips per day. ➤ Door to Door Collection is intensified by giving awareness to the individual houses and being continuously monitored by maintaining registers. ➤ IEC activities were conducted by way of rallies and issuing pamphlets to all the houses. ➤ Removal of garbage in the surplus canal is under progress by deploying Robotic earth mover and 70 % of work is completed. ➤ As per Solid Waste Management By laws GCC has formulated penalty for throwing garbage in public and private place/littering from vehicles, littering in water bodies ect. Which will be implemented after TGazette publications. 	Completed
3	Also ensure that the proper collection, segregation and disposal of municipal solid waste in the private industrial estates such as TASS industrial estate, Patavatamman estate and Tiny Shed.	<ul style="list-style-type: none"> ➤ TASS industrial Estate covers on area of around 20acre with 285 industries. ➤ Removal of Municipal Solid waste inside the TASS industrial is being carried out through TASS industrial Estate Welfare Association by engaging maintenance contractor. 	Completed

Completed		<ul style="list-style-type: none"> > Garbage Generation in TASS Industrial Estate is around 4.5 MT per day and this is being dumped in Greater Chennai Corporation Transfer Station Athipet. > Regarding removal of municipal solids waste from padavatamman Estate and at Tiny sheds, GCC has identified around 118 industries in this area. > Door to door collection and disposal of garbage commenced in this area from 12.02.20. 	
4	<p>The Secretary, Micro Small & medium Enterprises Department expressed that damage has been caused to the sewerage pipeline while works carried out by the Chennai Corporation and lead that to sewerage discharge into Ambattur surplus canal. The Commissioner, Greater Chennai Corporation expressed that the rectification work will be undertaken and will be completed within 15 days in coordination with SIDCO.</p>	<ul style="list-style-type: none"> > In North Phase all damage sewer line were rectified. > In South Phase only Rectification of sewer line of 40 MT is Balance, awaiting for Police permission. It will be completed before 15.10.2020. However this work is not connected to this NGT Case 	<p>Completed 15.10.2020</p>

- 22 -

Regional Deputy Commissioner (C)


 2020-
 3/10/20
 Zonal Officer
 Zone-7 (Ambattur)
 Greater Chennai Corporation
 Chennai-600 053



**Chennai Metropolitan Water Supply and
Sewerage Board**

**Short Term and Long Term Plan to plug the
Domestic Sewage Outfalls into the Korattur
Lake by CMWSSB**

Department: CMWSSB

Dated: 27.07.2020

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**Short Term Action Plan (Within six months) to plug the Domestic Sewage Outfalls into the Korattur Lake by CMWS&B.
Responsible Officer: Area Engineer-VII**

S.No	Issues	Action Plan	Target Date
1	<p>Ramapuram/ Ward 85 : 25 No.s of streets Underground sewer system available but house sewer connections are not connected in the main sewer system. They are using septic tank for collection of domestic sewage and over flow from septic tank is being letout into the SWD.</p>	<ul style="list-style-type: none"> • Total no. of houses 700 Nos. • House sewer connections already given 350 Nos. • Meanwhile 51 No.s of connections were given. • The balance 299 Nos of house sewer connections are being effected under azhaihal innaippu. • Estimated Cost: Rs. 1.47 Cr • Fund G.O(Ms) No.107, MA&WS(MW1) Dept, dated 20.08.2019 for 224 crores 	<p>Due to COVID-19 national lockdown, this work could not get completed on or before 30.06.2020 as mentioned earlier. It will be completed on or before 31.12.2020.</p>
2	<p>Teachers Colony/ Ward 85 i) Underground sewer System available in 8 streets.</p> <p>ii) Underground sewer system not available in 6 streets, the residents are using septic tank for collection of domestic sewage and over flow from septic tank is being letout into the SWD.</p>	<ul style="list-style-type: none"> • Total no. of houses 340 Nos. • House sewer connections already given 175 Nos. • Meanwhile 34 No.s of connections were given. • The balance 131 No.s of house sewer connections are being effected under azhaihal innaippu. • Estimated Cost: Rs. 0.71 Cr • Fund G.O(Ms) No.107, MA&WS(MW1) Dept, dated 20.08.2019 for 224 crores 	<p>Due to COVID-19 national lockdown, this work could not get completed on or before 30.06.2020 as mentioned earlier. It will be completed on or before 31.12.2020.</p> <p>Due to COVID-19 national lockdown, this work could not get completed on or before 30.06.2020 as mentioned earlier. It will be completed on or before 31.12.2020.</p>


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Long Term Action Plan (More than six months) to plug the Domestic Sewage Outfalls into the Korattur Lake			Target Date and Completed Date
Sl. No	Issues	Action Plan	
1	<p>Ward 90 –Padikuppam, Golden gerorge Colony</p> <p>Ward 92 – Paarisalai, Mogappair East (10-12 Blocks).</p> <p>Ward 93 – Mogappair East (1-6 Blocks)</p> <ul style="list-style-type: none"> Underground Sewage System is completed recently. 	<ul style="list-style-type: none"> Entire 12789 m length of sewer main and 522 Manholes was completed 1314 House Sewer connections to be given under azhaithal innaippu. Estimated Amount: 7.24 Crores. Fund : CMCDM Sewer mains provided in 90 streets 	<p>Trial commissioning under progred by completed by 30.06.2021</p>
2	<p>i) SIDCO Industrial Estate/Depot 84 /Ward 85 & Depot 86/Ward 86 (P) TINY SHED-70 Nos.</p> <p>Provision of Underground sewer system is under progress. (Industries located in station road, 5th street and 4th cross sstreet are discharging sewage into the storm water drain).</p>	<p>There are 683 Industries existing. 70 House Sewer connections to be given under azhaithal innaippu</p> <p>Entire 2700m length of sewer main and 92 No.s of manholes was completed.</p> <p>Sewer mains provided in 9 streets</p>	<p>Work under progred and completed by 30.06.2021</p>
	<p>ii) Depot 84 & 86 Korattur & Mannurpettai</p> <p>Underground sewer system is under progress. The residents are using septic tank for collection of domestic sewage and over flow from septic tank is being letout into the SWD.</p>	<ul style="list-style-type: none"> 1300 House Sewer connections to be given under azhaithal innaippu Entire Sewer main connection of length 10380m and 524 manholes was completed. Estimated Amount: Rs. 6.08 Cr Fund : CMCDM Sewer mains provided in 157 streets 	<p>Work under progress and completed by 31.12.2021</p>

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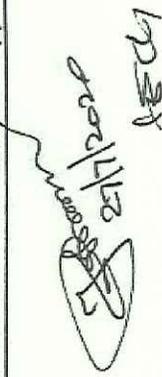
Issues	Action Plan	Target Date
<p>3</p> <p>Pattravakkam (84), Mannurpettai(84) Kachanankuppam (84), Ambattur, SIDCO Estate : 65 streets</p> <ul style="list-style-type: none"> No Underground Sewerage System. Work is under progress 	<ul style="list-style-type: none"> Entire Sewer main of length 17320 m and 524 Manholes work was completed 1301 House Sewer connections to be given under azhaithal innaippu Estimated Amount: 9.98 Crores Fund : CMCDM 	<p>Work completed Trial commissioning under progress and completed on or before 30.06.2021</p>
<p>4</p> <p>Ward 86 – Athipattu, Mannurpettai (P), Ambattur Estate (P), ICF Colony. -211 streets</p> <ul style="list-style-type: none"> No Underground Sewerage System. 	<ul style="list-style-type: none"> 29796 m length of sewer main was completed out of 30823m Balance 1027 m has to be laid. 1326 Manholes completed out of 1377 and balance 51 has to be constructed 2690 House Sewer connections to be given under azhaithal innaippu. Estimated Amount: 14.96 Crores Fund : CMCDM 	<p>Work under progress Probable Date of Completion on or before 31.12.2021</p>
<p>5</p> <p>Karukku(D/82-40 streets), Gnanamoorthy (D/82-25 streets), DTP Colony(D/82-5 streets), Poompohar Nagar(D/81-5 streets), Mangalapuram (D/85-8 streets)</p> <ul style="list-style-type: none"> Underground sewer system available but not connected in the main sewer system. The residents are using septic tank for collection of domestic sewage and over flow from septic tank is being letout into the SWD. 	<ul style="list-style-type: none"> 245 Nos. Of House sewer connections was given. The balance 3705 Nos of house sewer connections are being effected under azhaithal innaippu out of 3950 No.s Estimated Cost: Rs.82.95 Cr Fund: G.O (Ms) No.107, MA&WS (MW1) Dept, dated 20.08.2019 for Rs. 224 Cr 	<p>It is expected to complete on or before 31.12.2020.</p>

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Sl. No	Issues	Action plan	Target Date
6	<p>TASS Industrial Estate/Depot 85 (Corporation) -26 streets</p> <p>*No Underground Sewer system available. & 143 Industries are existing</p>	<ul style="list-style-type: none"> • Entire 2974 m length of Total sewer main has to be laid and 100 Manholes has to be constructed & Work will commence on 22.07.2020 • 143 House Sewer connections to be given under azhaithal innaippu scheme • Estimated Amount: Rs. 8.39 Cr • Fund : CMCDM 	<p>Work will be completed on or before Dec' 2021.</p>
7	<p>Depot 79 to 83,87to 88 /Ward79 to 83,87to 88 Ambattur(OT) -145 streets, Kalikuppam-90 streets</p> <p>Underground sewer system available but not connected in the main sewer system.</p> <p>The residents are using septic tank for collection of domestic sewage and over flow from septic tank is being letout into the SWD.</p>	<ul style="list-style-type: none"> • Total no. of houses 29237 Nos. • House sewer connections effected under azhaithal innaippu scheme 2125 Nos. • The balance 27112 Nos of house sewer connections are being effected under Azhaithal innaippu scheme • Estimated Amount: Rs. 61.39 Cr • Fund: G.O (Ms) No.107, MA&WS (MW1) Dept, dated 20.08.2019 for Rs. 224 cr. 	<p>It is expected to be completed by 31.12.2021</p>

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Issues	Action plan	Target Date
<p>8</p> <p>Depot 81/ Ward 81 KK Road, Ambattur OT, Indira Nagar, Kalayanapuram, Thiruvallur Nagar Ward 82 Kallikuppam Menambedu, Karruku, DTP Colony, Gnanamoorthy Nagar, Madanamkuppam(Part) Ward : 91- Ebinezer avenue Sewer mains are to be provided in 64 streets.</p>	<ul style="list-style-type: none"> • Entire Sewer main of length 1110m has to be laid • 16 manholes completed out of 356 and balance • 340 manholes has to be constructed and work is • under progress • azhathal innaippu scheme • Estimate Amount : Rs. 7.45 Cr • Fund : CMCDM • 1115 House Sewer connections to be given under • Azhathal innaippu scheme. 	<p>Work to be completed on or before 30.06.2021</p>
<p>9</p> <p>Depot 79 / Ward 79 Oragadam, Gandhi Nagar, Ram Nagar, Ezhil Nagar Depot 80 / Ward 80 Puthur, Vijayalakshmi Puram, Banu Nagar Sewer mains are to be provided in 100 streets.</p>	<ul style="list-style-type: none"> • Entire Sewer main of length 10648 m has to be laid • and 348 manholes has to be constructed • Work is yet to be commenced • azhathal innaippu scheme • Estimate Amount : Rs. 8.05 Cr • Fund : CMCDM • 1246 House Sewer connections to be given under • Azhathal innaippu scheme/ 	<p>Work to be completed on or before 30.06.2021</p>
<p>10</p> <p>Depot 83 /Ward 83 Katchanankuppam, Korattur, TVS Nagar, Annai Nagar, Madanamkuppam (Part) Depot 85 /Ward 85 Kamaraja Puram, TASS Avenue, Vanchi nagar Sewer mains are to be provided in 56 streets.</p>	<ul style="list-style-type: none"> • Entire Sewer main of length 4205m • has to be laid and 147 manholes has to • be constructed. • Work is yet to be commenced • Estimate Amount : Rs. 8.39 Cr • Fund : CMCDM • 686 House Sewer connections to be • given under azhathal innaippu. 	<p>Work to be completed on or before 30.06.2021</p>



 27/7/2021

Sl. No	Issues	Action plan	Target Date
11	Annai Sathiya Nagar (D/86) <ul style="list-style-type: none"> No Underground Sewer system available at present Sewer mains are to be provided in 12 streets. 	<ul style="list-style-type: none"> Estimate has been prepared and scrutiny for 400 No.s of HSC to be given under Illam thorum innaipu and Sewer main of length of 1725 m and Total No.s of Manholes. Fund : G.O(Ms) No.107, MA&WS(MW1) Dept, dated 20.08.2019 for Rs. 2371 Cr. 	work will be completed on or before Dec'2022
12	Sivanandha Colony(D/85) <ul style="list-style-type: none"> No Underground Sewer system available at present Sewer mains are to be provided in 12 streets. 	<ul style="list-style-type: none"> Estimate has been prepared and scrutiny for 450 No.s of HSC to be given under Illam thorum innaipu and Sewer main of length 887 m and Total No.s of Manholes Fund : G.O(Ms) No.107, MA&WS(MW1) Dept, dated 20.08.2019 for Rs. 2371 Cr. 	work will be completed on or before Dec'2022
13	MKB Colony (Depot 85/Ward 85) <ul style="list-style-type: none"> No Underground Sewer system available at present. Sewer mains are to be provided in 21 streets. 	<ul style="list-style-type: none"> Estimate has been prepared and is under scrutiny for 630 No.s of HSC to be given under Illam thorum innaipu and Total Sewer main of length 2852m and 120 No.s of Manholes Fund : G.O(Ms) No.107, MA&WS(MW1) Dept, dated 20.08.2019 for Rs. 2371 Cr. 	work will be completed on or before Dec'2022
14	Patavatamman Estate and Tiny shed / Depot 84/Ward 84 <ul style="list-style-type: none"> No Underground Sewer system available. Sewer mains are to be provided in 15 streets. 	<ul style="list-style-type: none"> Estimate has been prepared and under scrutiny for 237 No.s of HSC to be given under Illam thorum innaipu and Industries and Total Sewer main of length of 1238 m and 45 No.s of Manholes Fund: G.O (Ms) No.107, MA&WS (MW1) Dept, dated 20.08.2019 for Rs. 2371 Cr. 	Work will be completed on or before Dec' 2022


 27/11/2022
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LIST OF SEWAGE PUMPING STATIONS IN AREA VII

Sl. No	Name of Pumping Station	Details of pumping equipments		D.G. Set Capacity in KVA	Designed Capacity in MLD	Serving Division	Type HT / LT or others	Maintenance Board / Private	Average qty Pumped in MLD	Transport and Disposal of Sewage to the STP
		HP/Type								
1	Anna Nagar West Extension I Sewage Pumping Station	50HP		110	15.70	88.90	LT	Private	5.00	Koyembedu STP through the existing 1000 mm dia Pipe.
		Centrifugal								
		40HP								
		Submersible								
2	Anna Nagar West Extension II Sewage Pumping Station	30HP		63	16.70	89.90	LT	Private	4.00	Koyembedu r STP through the existing 1000 mm dia Pipe.
		Submersible								
		40HP								
		Centrifugal								
		60HP								
		Centrifugal								
3	Mogappair Sewage Pumping Station	75HP		200	56.90	89.90, 91.92, 93	HT	Private	6.00	Koyembedu STP through the existing 1000 mm dia Pipe.
		Centrifugal								
		30HP								
		Submersible								
4	Five Star Sewage Pumping Station	50HP		Nil	1.30	90	LT	Private	0.50	Koyembedu STP through the existing 1000 mm dia Pipe.
		Submersible								
		120HP								
5	Golden Jubilee Sewage Pumping Station	Submersible		Nil	1.30	90	LT	Board	0.60	Koyembedu STP through the existing 1000 mm dia Pipe.
		180HP								
		Submersible								
		80HP								
		Submersible								
		10HP								
		Submersible								
		4HP								
		Submersible								



 24/11/2018

Sl. No	Name of Pumping Station	Details of pumping equipments		D.G. Set Capacity in KVA	Designed Capacity in MLD	Serving Division	Type HT / LT or others	Maintenance Board / Privals	Average qty pumped in MLD	Transport and Disposal of Sewage to the STP
		HP/Type	HP/Type							
6	Korattur Sewage Pumping Station(Old)	75HP Submersible		160	16.00	83,84	HT	Private	3.5	Kodangiur STP through the existing 1000 mm dia Pipe.
7	Korattur Sewage Pumping Station(New)	235 HP Submersible		380	36.00	79 to 87	HT	Private	-	Kodangiur STP through the existing 1000 mm dia Pipe.
8	Elango Nagar Sewage Pumping Station	40 HP Submersible 80 HP Submersible		63	22.00	87,88	LT	Private	4.00	Kodangiur STP through the existing 1000 mm dia Pipe.
9	Karukku Sewage Pumping Station	35 HP Submersible 20 HP Submersible		40	20.00	79 to 82	LT	Private	5.00	Kodangiur STP through the existing 1000 mm dia Pipe
10	Karpankulam Sewage Pumping Station	30 HP Submersible 15 HP Submersible		30	15.00	79 to 82	LT	Private	3.00	Kodangiur STP through the existing 1000 mm dia Pipe
11	Ayyankulam Sewage Pumping Station	20 HP Submersible 15 HP Submersible		30	12.00	79	LT	Private	1.80	Kodangiur STP through the existing 1000 mm dia Pipe.
12	Nehru Nagar Sewage Pumping Station	15 HP Submersible 12.5 HP Submersible		30	3.00	81	LT	Private	1.00	Kodangiur STP through the existing 1000 mm dia Pipe
13	Teachers Colony Sewage Pumping Station	4 HP Submersible		25	3.00	85	LT	Private	0.50	Kodangiur STP through the existing 1000 mm dia Pipe

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LIST OF SEWAGE PUMPING STATIONS IN AREA VII

Sl. No	Name of Pumping Station	Details of pumping equipments		D.G. Set Capacity in KVA	Designed Capacity in MLD	Serving Division	Type HT / LT or others	Maintenance Board / Private	Average qty Pumped in MLD	Transport and Disposal of Sewage to the STP
		HP	Type							
14	Kulakarai Lift Station	4 HP	Submersible	Nil	1.50	85	LS	Private	0.20	Kodangiur STP through the existing 1000 mm dia Pipe
15	SIDCO Nagar Lift Station	12 HP	Submersible	Nil	2.50	85	LS	Private	0.90	Kodangiur STP through the existing 1000 mm dia Pipe
16	Sangam Street Lift Station	10 HP	Submersible	Nil	2.50	79	LS	Private	1.00	Kodangiur STP through the existing 1000 mm dia Pipe
17	Lenin Nagar Lift Station	7 HP	Submersible	Nil	2.00	79	Ls	Private	1.00	Kodangiur STP through the existing 1000 mm dia Pipe
18	Thirumalai Priya Nagar (V.O.C. Street) Lift Station	10 HP	Submersible	Nil	3.00	82	LS	Private	1.50	Kodangiur STP through the existing 1000 mm dia Pipe
19	Pillayar Koil Street	10 HP	Submersible	Nil	3.00	82	LS	Private	0.50	Kodangiur STP through the existing 1000 mm dia Pipe


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LIST OF SEWAGE PUMPING STATIONS IN AREA VII

Sl. No	Name of Pumping Station	Details of pumping equipments		D.G. Set Capacity in KVA	Designed Capacity in MLD	Serving Division	Type HT / LT or others	Maintenance Board / Private	Average qty pumped in MLD	Transport and Disposal of Sewage to the STP
		HP/Type								
20	Theendral Nagar Lift Station	4 HP	Submersible	Nil	1.50	82	LS	Private	0.50	Kodangiyur STP through the existing 1000 mm dia Pipe.
21	Pallam Street Sewage Pumping Station	15 HP	Submersible	30	15.00	83	LT	Private	3.00	Kodangiyur STP through the existing 1000 mm dia Pipe.
22	Vivekananda Nagar Pumping Station	7 HP	Submersible	20	5.00	83	LT	Private	0.80	Kodangiyur STP through the existing 1000 mm dia Pipe
23	S.R.B Nagar Sewage Pumping Station	7 HP	Submersible	20	5.00	83	LT	Private	0.70	Kodangiyur STP through the existing 1000 mm dia Pipe.
Total Design Capacity					259.92	Total Average Qty Pumped		45.00		

Total No Sewage Pumping Station : 23 Nos.,

Total Quantity of Sewage Pumped :45.00MLD (Average).

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27/11/2020
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Total No Sewage Pumping Station : 23 Nos., Total Quantity of Sewage Pumped :45 MLD (Average).

Details of Sewage Generation in Area VII

1. The Design Capacity of the 23 nos. of Sewage Pumping Stations for a period of 30years(from 2011 to 2041) = 259.92 MLD
2. Total Average quantity of Sewerage Generated at present in Area 7 from Depot 79 to 93 = 45 MLD
3. The sewage quantity of 23 MLD from area7 is diverted to Kodungaiyur STP and sewage quantity of 22 MLD to Koyambedu STP.
4. The Capacity of Kodangaiyur STP and Koyambedu STP are 270 MLD & 214 MLD respectively.

 27/11/2020
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 27/10/2020
SEC(WNT&R)

Proposal for Standards of Disposal of Wastage from TTRO(Liquid and Solid) :

Rejects received from TTRO is being blended with secondary treated sewage and being disposed into the waterways as per standards of CPCB/TNPCB norms. The treated Sewage is being let out into the water ways.

 27/10/2020
SEC(WNT&R)

**ANNEXURE XVII - ACTION PLAN FURNISHED BY PUBLIC WORKS
DEPARTMENT (PWD)**

Copy of



Public Works Department,
Secretariat,
Chennai-9.

Letter No. 26909 /R1/2016-12, Dated: 29.07.2020.

From
Dr. K. Manivasan, I.A.S.,
Principal Secretary to Government.

To
The Chairman,
Tamil Nadu Pollution Control Board,
Chennai-32.

Sir,

- Sub: Tamil Nadu Pollution Control Board – Raw sewage and industrial effluent let into Korattur lake - Orders passed in Application No.268 of 2016 by the National Green Tribunal (SZ), dated 12.12.2019 – Revised Action plans - Forwarded regarding.
- Ref: 1. Order of the National Green Tribunal (SZ), dated 12.12.2019 in Application No.268 of 2016 filed by Korattur People's Welfare & Awareness Trust, Chennai.
2. Your Letter No. TNPCB/ LAW/ LA-III/NGT/ 31499/ 2019-2, dated 29.1.2020
3. Government Letter No.26909/R1/2016-9, Public Works Department, dated 10.02.2020.
4. The Chief Engineer, Water Resources Department, Chennai Region, letter No AEE/AE-1/NGT-2020 dated 16.07.2020

..*

In continuation of the Government letter 3rd cited, I am directed to furnish the revised Long-term and Short-term plans for restoration of Korattur Lake, as follows, for necessary action:-

SHORT TERM ACTION PLAN			
Sl. No.	DESCRIPTION OF ISSUE	ACTION PLAN FOR RESTORATION	TARGET DATE
1.	There are no regulator arrangements in both the inlets and the weir-2 near North Avenue of Korattur Lake. Inundation occurred in the nearby areas of inlet since, the inlet water can not be regulated	Construction of Regulator arrangements in DTP colony inlet, Ondi veeran Koil inlet, Weir-2 near North Avenue of Korattur Lake.	Before 2021 March

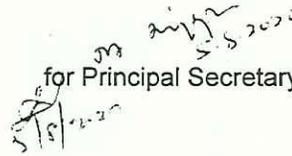
	during the rainy season.		
2.	The Ambattur surplus channel runs through the highly urbanized areas of Ambattur and Ambattur Estate before reaching Korattur Lake. The nearby residents are used to through the solid wastes in the Surplus channel.	Providing Fencing arrangements for 2930 Meter length in the Existing RCC retaining walls in Ambattur Surplus channel to curtail the illegal dumping of solid waste.	Before 2021 March
3.	The Ambattur surplus channel is an earthen channel. Silt up takes place throughout the channel. Due to in fall of sewage/sullage water in the channel, hyacinths are fastly growing and the solid wastes thrown into the channel obstruct the free flow of water.	Removal of Hyacinths, weeds, floating materials and Desilting of Ambattur Surplus Channel from Ambattur lake to korattur Lake every year.	Before the month of September, every year.
4.	The Korattur Lake is having 8500 m peripheral length out of which 6800 m length is having bund. The remaining portion of 1700 m is foreshore area. In the foreshore area encroachments are found in some places and solid waste and sewage waters are directly let into the lake.	Demarcation of Korattur lake and Ambattur Surplus Channel with the help of Revenue Department and evict the encroachments after following the due legal procedures .	Before 2021 September
5.	The Korattur Lake is having the extent of nearly 590 Acres. The tank attains its full capacity once in 4 to 5 years. Nearly seventy five percent land area covered by Hyacinths, Prosopis, Juliflora, weeds and floating materials etc., Except the natural species the flora which are the threats to environment should be removed.	Removal of Hyacinths, weeds, floating materials and Prosopis Juliflora in the korattur lake once in two years.	The work is in progress. The work will be carried out before the month of September, once in 2 year. The Hyacinths, weeds, floating materials and Prosopis Juliflora had

			been cleared in the year 2019.
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LONG TERM ACTION PLAN			
Sl. No.	DESCRIPTION OF ISSUE	ACTION PLAN FOR ISSUE	TARGET DATE
1.	The Korattur Lake is having 8500 m peripheral length out of which 6800 m length is having bund. The remaining portion of 1700 m is foreshore area. In the foreshore area encroachments are found in some places and solid waste and sewage waters are directly let into the lake. Heavy metals are found in the soil samples of Korattur lake due to in fall of unauthorized Industrial effluents in to the Ambattur surplus channel.	Providing 6000m length of protection wall with fencing arrangements and foreshore bund to a length of 500m along the foreshore boundary of Korattur Lake to curtail the encroachments and illegal dumping of solid waste. Bund strengthening using revetments to a length of 500 m. Removal of top soils in the areas of sludge formation, found in eastern side of Korattur tank and desilting the Korattur lake and forming 5 Nos. of inland island inside the lake with bottom dimension of 220x220 m and top dimension of 96x96 m by using the above desilted soils to a height of 10 m.	Before 2022 April
2.	In the entire stretch of Ambattur surplus channel lot of unauthorized infall points of sewage/sullage water are found made by the local residents.	Plugging of unauthorized sullage water disposal inlets in to the Ambattur surplus channel.	Before 2022 April. After the completion of UGSS by CMWSSB.
3.	The Ambattur surplus channel water passes through the balance culverts provided by the Railway department and infalls in to the Korattur lake near DTP colony. This channel is an earthen channel. The nearby residents are used to	Providing RCC wall with Fencing arrangements on both side of the DTP Colony Channel which leads to Korattur lake.	Before 2022 April.

	through the solid wastes in the Surplus channel. Further in the full supply level of Ambattur surplus channel the area of DTP colony inundated every year.		
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Yours faithfully,


for Principal Secretary to Government.

Copy to

1. The Chief Engineer, Water Resources Department, Chennai Region, Chennai-5.
2. The Environment and Forest Department, Secretariat, Chennai-9

**ANNEXURE XVIII - ACTION PLAN FURNISHED BY SIDCO INDUSTRIAL ESTATE /
CHENNAI AUTO ANCILLARY INDUSTRIAL INFRASTRUCTURE UPGRADATION
COMPANY LIMITED (CAAIUC)**



TAMIL NADU SMALL INDUSTRIES DEVELOPMENT CORPORATION LIMITED
Branch Office: Administrative Office Block, Indl.Estate, Ambattur, Chennai- 600 058
Phone: 044 - 26253644, E-mail: bmamb.sidco@nic.in

R.BHARATHI, B.E., M.Tech., FEB 2020
ESTATE MANAGER

Rc.No.010/C/2020

Date: 21.02.2020

To

The District Environmental Engineer,
Tamilnadu Pollution Control Board,
Ambattur,
Chennai- 58.

Madam,

Sub: SIDCO - Industrial Estate, Ambattur - Maintaining green belt -
certain details requested - furnished- Reg.

Ref: Telephonic conversation with the DEE, TNPCB, Ambattur dated
21.2.2020.

With reference to the above, we furnish herewith the details of the road area at the North and South Phase of the Industrial Estate, Ambattur and we inform that the trees have already been planted by M/s CAAIUC (SPV - agency maintaining the Ambattur Industrial Estate) at the road sides of the Industrial Estate in addition to the existing trees planted during the inception of the Industrial Estate and further green belt at the road sides shall be improved in future. We also inform that OSR area is very less and is not suitable for planting trees.

This is for kind information.

Yours faithfully,
for TANSIDCO Ltd,

R.Bharathi
21/2/2020
Estate Manager,
SIDCO, Ambattur

Encl: as above

Regd.Office: SIDCO Corporate Office Complex,
Thiru Vi Ka Indl.Estate, Guindy, Chennai - 600 032.
CIN:U74999TN1970SGC005821 Phone:2250 1461 / 2250 1422 Fax: 2250 0792
E-Mail: ho.sidco@nic.in Website: www.sidco.tn.nic.in

ROAD DETAILS AT INDUSTRIAL ESTATE, AMBATTUR							
NORTH PHASE							
Sl.No	Name of the Road	Length	Length	Width	Area	Area	Remarks
		in M	in Feet	in Feet	in Sq.ft.	in Acre	
1	Telephone Exchane Road	1450	4757	120	570840	13.1047	
2	Dairy Road	1710	5610	100	561000	12.8788	
3	Village Road	822	2697	60	161820	3.7149	
4	Plot 1-A/1 to 3-B	690	2264	60	135840	3.1185	
5	23 Sheds main & Cross Roads	426	1397	20	27940	0.6414	
6	Shed 442 to 465	348	1142	30	34260	0.7865	
7	Plot 69-C to 69-E	115	377	60	22620	0.5193	
8	Shed 64 to 76	372	1220	40	48800	1.1203	
9	Shed 1 to Plot 93-B	870	2854	60	171240	3.9311	
10	Shed 143 to 144	86	282	40	11280	0.259	
11	Shed 89 to 91	121	397	40	15880	0.3646	
12	Shed 312 to 321	257	843	40	33720	0.7741	
13	Shed 100 to 128	510	1673	40	66920	1.5363	
14	Shed 100 to 128(6cross roads)	287	942	30	28260	0.6488	
15	Shed 436 to Plot 23-A	159	522	30	15660	0.3595	
16	Plot 28-A & 28-B	569	1867	30	56010	1.2858	
17	Plot 31-A/2 to 31-A/15	569	1867	40	74680	1.7144	
18	Plot 62-A to 62-G	305	1001	60	60060	1.3788	
19	Plot 63-C to 104	200	656	40	26240	0.6024	
20	Plot 55-G to 62-G	397	1302	50	65100	1.4945	
21	Shed 77 to 82	181	594	40	23760	0.5455	
22	Plot 16 to Shed 321	1000	3281	60	196860	4.5193	
23	Shed 322 to 331	261	856	40	34240	0.786	
24	Shed 420 to 425	135	443	40	17720	0.4068	
25	Plot 109-A to 51-A	105	344	40	13760	0.3159	
26	Shed 466 & 467	48	157	30	4710	0.1081	
27	Shed 97 & 98	84	276	50	13800	0.3168	
28	Plot 47-A to 48-C	264	866	40	34640	0.7952	
29	Shed 286 to Plot 84/8	314	1030	40	41200	0.9458	
30	Plot 84/8 to OHT	662	2172	50	108600	2.4931	
31	Shed 251 to 261	305	1001	40	40040	0.9192	
32	Plot 84/1 to 84/8	234	768	40	30720	0.7052	
33	Shed 11 to 12	400	1312	40	52480	1.2048	
34	Shed 39 to 49	399	1309	40	52360	1.202	
35	Plot 21-E to 21-K	375	1230	50	61500	1.4118	
36	Shed 403 to 412	125	410	50	20500	0.4706	
37	Plot 2-A to 2-D/1	147	482	40	19280	0.4426	
38	Plot 26-B/1 to 26-B/9	314	1030	40	41200	0.9458	

Sl.No	Name of the Road	Length	Length	Width	Area	Area	Remarks
		in M	in Feet	in Feet	in Sq.ft.	in Acre	
39	145 to 147 Road	79	259	40	10360	0.2378	
40	Shed 164 to 177	286	938	40	37520	0.8613	
41	Shed 179 to 264	483	1584	40	63360	1.4545	
42	Shed 226 to 236	296	971	40	38840	0.8916	
43	Shed 213 to 223 & up to 225	310	1017	40	40680	0.9339	
44	Shed 182 to 192	292	958	40	38320	0.8797	
45	Shed 306 to 311	204	669	40	26760	0.6143	
46	Plot 59-A to 59-G	304	997	40	39880	0.9155	
47	Plot 57-A to 57-G	305	1001	40	40040	0.9192	
48	Plot 106-A to 92-A	397	1302	50	65100	1.4945	
49	Shed 389 to 377	245	804	40	32160	0.7383	
50	Shed 372 to 381	263	863	40	34520	0.7925	
51	Shed 352 to 361	260	853	40	34120	0.7833	
52	Shed 294 to 299	195	640	40	25600	0.5877	
53	Side of Plot 24 & 24-A	95	312	30	9360	0.2149	
54	Front of Shed 405	60	197	30	5910	0.1357	
55	Plot 111-D to 111-B	75	246	30	7380	0.1694	
56	Front of Plot 32 & 33	30	98	25	2450	0.0562	
57	Side of Plot 99 & 100	200	656	40	26240	0.6024	
58	Tiny Sheds 101 to 130	170	558	20	11160	0.2562	
59	Tiny Sheds 131 to 200	635	2083	20	41660	0.9564	
		20800	68237		3626960	83.2635	

ROAD DETAILS AT SIDCO INDUSTRIAL ESTATE, AMBATTUR							
SOUTH PHASE							
Sl.No	Name of the Road	Length in M	Length in Feet	Width in Feet	Area in Sq.ft.	Area in Acre	Remarks
1	Southern Avenue Road	1700	5577	120	669240	15.3636	
2	First Cross Road	1432	4698	80	375840	8.6281	
3	First main Road	1060	3477	100	347700	7.9821	
4	Second main Road	1275	4183	100	418300	9.6028	
5	Third main Road	1354	4442	120	533040	12.2369	
6	Northern Avenue Road	650	2132	60	127920	2.9366	
7	Side of Plot 28-A to 28-B/2	254	833	60	49980	1.1474	
8	Plot 4-D/1 to 4-D/5	222	728	40	29120	0.6685	
9	Plot 2-B/1 to 2-B/10	454	1489	40	59560	1.3673	
10	Shed 112 to 116	131	430	40	17200	0.3949	
11	Shed 108 Road	60	197	40	7880	0.1809	
12	Shed 100 to 103	80	262	40	10480	0.2406	
13	Shed 91 to 92	66	217	30	6510	0.1494	
14	Shed 82 to 80	49	161	30	4830	0.1109	
15	Shed 154 to 155	71	233	30	6990	0.1605	
16	Shed 93 to 95	102	335	30	10050	0.2307	
17	Shed 155 to Plot 107	151	495	30	14850	0.3409	
18	Shed 86 to 88	75	246	30	7380	0.1694	
19	Plot 10/1 to EB	428	1404	40	56160	1.2893	
20	Shed K-6 to K-7	82	269	50	13450	0.3088	
21	Shed K-18 to K-19	73	239	50	11950	0.2743	
22	Shed K-30 to K-31	96	315	50	15750	0.3616	
23	Shed 20 to 24	236	774	40	30960	0.7107	
24	Shed 76 to 82	160	525	30	15750	0.3616	
25	Shed 75 to 85	144	472	30	14160	0.3251	
26	Shed C-9 to F-18	358	1174	60	70440	1.6171	
27	Shed K-1 to L-18	308	1010	60	60600	1.3912	
28	Shed 66 to 71	152	499	40	19960	0.4582	
29	Shed 60 to 65	147	482	40	19280	0.4426	
30	Plot 25 to 38	504	1653	60	99180	2.2769	
31	Side of ATC to D-12-A	333	1092	50	54600	1.2534	
32	Shed D-12-A to D-20	362	1188	50	59400	1.3636	
33	Shed K-12 to K-18	136	446	30	13380	0.3072	
34	Shed K-24 to FC-6	172	564	30	16920	0.3884	
35	Shed 142 to 146	150	492	40	19680	0.4518	
36	Shed 39 to 34	167	548	30	16440	0.3774	
37	Shed 28 to 51	375	1230	30	36900	0.8471	
38	Plot 2-C/1 to 2-C/11	253	830	30	24900	0.5716	
39	Shed 158 to Sidco Site Office	220	722	40	28880	0.663	
40	Shed G-28 to G-31	119	390	40	15600	0.3581	
41	Shed L-6 to K-12	212	695	30	20850	0.4787	
42	Plot 71 to 74	212	695	50	34750	0.7978	
43	Plot 67 to 75	205	673	100	67300	1.545	
44	Side of F-15 to K-36	400	1312	50	65600	1.506	
45	Shed F-10 to G-9	300	984	30	29520	0.6777	
46	Shed B-1 to B-8	331	1086	100	108600	2.4931	
47	Shed 33 to 46	88	289	30	8670	0.199	
48	Shed 132 to 161	107	351	30	10530	0.2417	
49	Shed D-28 to D-29	83	272	40	10880	0.2498	

Sl.No	Name of the Road	Length	Length	Width	Area	Area	Remarks
		in M	in Feet	in Feet	in Sq.ft.	in Acre	
50	Plot 70 to 74	157	515	50	25750	0.5911	
51	Shed C-1 to C-8	338	1109	50	55450	1.273	
52	Plot 10/6 to 95-L	189	620	30	18600	0.427	
53	Shed H-1 to H-6	184	604	30	18120	0.416	
54	Shed F-24 to L-32	145	476	30	14280	0.3278	
55	Shed D-12 to B-20	164	538	60	32280	0.741	
56	Plot 36 to 45	300	984	85	83640	1.9201	
57	Side of 94-A/2	180	590	50	29500	0.6772	
58	Shed D-22 to J-2	230	755	40	30200	0.6933	
59	Plot 21 to 54	660	2165	60	129900	2.9821	
60	Shed 1 to 5	180	590	40	23600	0.5418	
61	Shed 11 to 15	180	590	40	23600	0.5418	
62	Plot 124 to 128	170	558	30	16740	0.3843	
63	L-49 to DP-132	195	640	40	25600	0.5877	
64	139 to 140	50	164	30	4920	0.1129	
65	Side of SS-1 & SS-3	100	328	20	6560	0.1506	
66	TS-1 - 100, 201 - 255, 260 - 274	895	2936	30	88080	2.022	
		20416	66972		4394730	100.8890	

ACTION PLAN

Department Name: CAIIUC

Short Term Action Plan:

S.No	Description of each issues	Action Plan	Action taken	Target date for pending work
1	COLLECTION OF GARBAGE IN INDUSTRIAL ESTATE	Two locations were identified by SIDCO in 2MLD plant and 3MLD plant with an area of 4500 sq.ft in each location	From 10.02.2020 Greater Chennai Corporation started collecting Garbage from Allotted location.	-
2	MUNICIPAL SOLID WASTE DUMPED IN THE ROAD			
i)	Dumping Domestic Solid waste in SP Sector-1 9 th Street Ambattur Industrial estate, Chennai-600 058.	Waste will be removed and the area will be fenced accordingly and CCTV will be installed to avoid dumping	Waste removed on 09.03.2020	CCTV will be installed before 20 th October 2020
ii)	Dumping of Municipal solid waste in SP Sector- 1 13 th Street Ambattur Industrial estate, Chennai-600 058.	Waste will be removed and the nearby units is agreed to fence the area and maintain it to avoid further dumping	Waste removed on 21.03.2020	Area will be Fenced before 30 th September 2020
iii)	Dumping of Municipal Solid waste in SP Sector- 1, 1 st Main road, 5 th Lane, Ambattur Industrial estate, Chennai-600 058.	Waste will be removed and idea of providing gate with CCTV to avoid dumping of waste	Waste removed on 18.02.2020	CCTV will be installed before 20 th October 2020
iv)	Dumping of Municipal Solid waste in post office road SP	Area was Cleared and nearby Units agreed to Fence and maintain the	Waste removed on 11.05.2020	Area will be Fenced and well Maintained before 30 th



	Sector - 1 near 2 nd Street Junction, Ambattur Industrial estate, Chennai-600 058.	place		September 2020
v)	Dumping of Municipal waste in ATC Road, Ambattur Industrial estate, Chennai-600 058.	Area will be Cleared Immediately, because of entry gate not able to fence the area and Nearby units has agreed to provide CCTV to avoid dumping.	Waste removed on 13.06.2020	CCTV will be installed before 20 th October 2020
vi)	Dumping of Municipal Solid waste in Tiny Sector SP Sector-1, Ambattur Industrial estate, Chennai-600 058.	Area will be Cleared and Fencing will be done by nearby unit holders.	Waste removed on 11.05.2020	Area will be Fenced and well Maintained before 30 th September 2020
vii)	Dumping of Municipal Solid waste in 9 th Street NP Sector-1, Ambattur Industrial estate, Chennai- 600 098.	Area will be Cleared and Fencing will be done by nearby unit holders and the Quotation has been given for fencing and 4 nearby units has agreed to fence and maintain.	Waste removed on 27.03.2020	Area will be Fenced and well Maintained before 30 th September 2020
2a	MIXED WASTE			
i)	Mixed Solid waste dumped in SP Sector-1 Tiny sector near 15 th street, Ambattur Industrial estate, Chennai-600 058.	Mixed Solid waste will be removed immediately by Authorised Service provider.	Letter given to the individual unit holder to remove the dumped waste through authorized hazardous waste disposal service provider in their private land.	30 th September 2020
ii)	Mixed Solid waste dumped in NP Sector-1 9 th Street near Padavattamman estate, Ambattur Industrial estate, Chennai-600 098.	Mixed Solid waste will be removed immediately by Authorised Service provider.	Waste removed on 27.03.2020	CCTV will be installed before 20 th October 2020



3	DISPOSAL OF HAZARDOUS WASTE			
i)	Hazardous Waste Generation in Ambattur Industrial estate.	We have engaged M/s. Quality Business System for Collection of Hazardous Waste generated in Ambattur Industrial Estate and already allotted and handed over 5000 sq.ft shed with impervious flooring Collection facility for both South & North phase for SIDCO holders, Currently we are collecting from 340 Unit to a tune of 473 tons per year.	64 New Units has been added and the current waste collection stands to 534 tons per year.	However within a period of 6 months hazardous waste generating units will be covered and the report will be furnished
ii)	Disposal of Accumulated Sludge at 2MLD & 3MLD STP	Accumulated Sludge will be disposed to Gummidipoondi through Tamil Nadu Waste Management.	The Sludge from both 2MLD & 3MLD STP will be removed.	The Accumulated Sludge from both STP's will be disposed by 27 th October 2020.
4	SEWER CONNECTION TO BE EFFECTED TO UNSEWERED UNITS			
	Unsewered Units	Remaining 226 units has to be connected with common sewer system , in this 40% of the units will be provided in Feb 2020 and the balance will be completed in March 2020.	New Sewer Connection for 54 units has been completed	Sewer Connection for Remaining 175 units will be completed within 2 months after lockdown
5	COOLANT DISPOSAL			
	The Coolant water is used by machining units using CNC/VMC machines. It is a	we have identified two equipment's as under	Coolant filtration machine has been purchased and successful installation done	New Vehicle arranged to visit individual companies on daily basis requiring coolant filtration



<p>mix of 95 to 97% of de-mineralized water and 5 to 3 % of water soluble coolant addition to keep the temperature down, so that the heat generated during the machining operation does not affect the material machined or the insert used. The units are using high value synthetic additive made by companies like Quaker USA, Blazer Switzerland etc which do not degenerate during use. Therefore the only requirement is filtering of the coolant and periodic removal of tramp oil floating on the coolant.</p>	<p>1. Coolant Filtration Machine 2. Tramp oil Separator</p> <p>We have taken trials on the above machines and found the same effective. So we have placed order for 2 sets , one for north and one for south phase. When received they will be moved in small ACE trucks and sent to undertake both the operations at the member units for a fee and the cleaned coolant will be put back in the machine for use. One of our member units has been using those machines since last 6 months and they had no need to dispose the coolant, thus saving money and the environment. Based on the performance bigger units will be encouraged to buy and install these machines in house while small units with 3 to 4 machines will avail the service from CAAIUC.</p>	<p>Vehicle arranged to visit member units for testing and completed trails in 3 units-from 27.05.2020</p> <p>The outcomes of results are fully satisfactory to the required standards</p>	<p>services in both North and South Phase Ambattur Industrial Estate.</p>
<p>6</p>	<p>3MLD & 2MLD STP Treated water is not upto board standards</p>	<p>Both 2MLD & 3MLD STP is effectively running</p>	<p>Monthly test samples taken from 3mld & 2mld , shows Fecal/Coliform is under limits</p>
			<p>However Regular Monthly test sampling will be taken from 3mld & 2mld STP to check if FecalColiform is under limits</p>



Long Term Action Plan:

7	<p>SEWER MAIN LINE TO BE PROVIDED IN UNSEWERED AREA</p> <p>Unsewered Area, i) 3rd main Road Near athipet petrol bunk (94c/1, 94c/2, 94c/3 & 94c/4 has to be connected. Chennai-58. ii) 1st Street SP sector-3, Ambattur Industrial estate, Chennai-58. iii) 3rd Main Roa NP Service Road, NP Amabttur Industrial estate, Chennai-98.</p>	<p>i) Survey has to be done for giving sewer connection to the unsewered area and after survey the work will be commenced. ii) Land survey has to be done with revenue people opposite to Telephone Exchange to carry the sewage work.</p>	2 years	2 years
8	<p>3MLD & 2MLD STP</p> <p>Reusing of Treated water</p>	<p>It is proposed to Increase green cover in Industrial Estate to use treated water to plants and also to units for flushing.</p>	<p>Work for Increasing Green Cover in the Estate has been started and the first project successfully completed in Ponniamma Kovil Pond at Patravakkam. Also Mail sent to all Member Units to Increase</p>	<p>CAAIUC has engaged an Engineer to identify area to increase the increase Green Cover inside our estate, Accordingly few places have been air marked and the same will be taken up for Increasing Green Cover.</p>



**ANNEXURE XIX - ACTION PLAN FURNISHED BY M/s.JBR TECHNOLOGY (CETP
FOR ELECTROPLATING)**

J.B.R. TECHNOLOGIES LIMITED

CIN : U40100PB2005PLCO29336

Regd. Office : 2680, Jain Colony, Moti Nagar, Ludhiana-141009 (INDIA)

Head Office : SCO-12 Sector-32A, CEDAR COMPLEX, Chandigarh Road, Ludhiana.

Phone Plant : 0161-6450217, 6457217 Office : 0161-5049936 Fax : +91-161-5049937 Mob. : 98725-31910

E-mail : rajindersingh_jbr@rediffmail.com • rajindersingh.1141@rediffmail.com • infojbrt@gmail.com

U.K. Office : 65, Donsta Street, Leicester LE-3-UK Tel : 1162-555205

To

Date: 03.10.2020

The District Environmental Engineer,
Tamil Nadu Pollution Control Board
Chennai

Subject: Action plan

Dear Sir,

Please refer to the action plan submitted on 11.08.2020. In this regard it is submitted that the major issues to be resolved in the said action plan were installation of filter press and avoiding of heat losses in the MEE section. In this regard, we wish to submit as under:

1. That the filter press is under fabrication and will be completed by Monday i.e. 05.10.2020. Subsequently, it will be dispatched on 6th or 7th of October for Chennai. The same will reach there in 3-4 days. (Photographs enclosed).
2. That for better working and operation of the plant the fabrication of one tube settler and one reaction tank is also in progress. Both these equipments will also be dispatched along with the filter press (Photographs enclosed).
3. That the insulation of the MEE for saving heat energy will be completed during erection of the above equipments.
4. That the delay was caused as three workers of our manufacturing unit were suffering from Corona and other members had to self quarantine. Hence, the working remained suspended for many days without sufficient output. The delay caused is regretted please.

Submitted for your information and further necessary action please.

Thanking You.

Yours Sincerely,

For J.B.R Technologies Limited

For JBR TECHNOLOGIES LTD.


Auth. Signatory

Auth. Signatory

Encl:1. Photographs 8 Nos.

2. Action Plan

J.B.R. TECHNOLOGIES LIMITED

CIN : U40100PB2005PLCO29336

Regd. Office : 2680, Jain Colony, Moti Nagar, Ludhiana-141009 (INDIA)

Head Office : SCO-12 Sector-32A, CEDAR COMPLEX, Chandigarh Road, Ludhiana.

Phone Plant : 0161-6450217, 6457217 Office : 0161-5049936 Fax : +91-161-5049937 Mob. : 98725-31910

E-mail : rajindersingh_jbr@rediffmail.com • rajindersingh.1141@rediffmail.com • infojbrt@gmail.com

U.K. Office : 65, Donsta Street, Leicester LE-3-UK Tel : 1162-555205

ACTION PLAN

Department Name: JBR TECHNOLOGIES LTD., CETP, KORATTUR.

Short Term Action Plans



Issue1: EXPANSION COLLECTION TANK UP TO 120KL FOR CONTINUATION PREPARATION OF BATCHES AND TREAT MORE EFFLUENT

Sl. No.	Description of each issues	Action plan for the issues	Target date
1	CIVIL CONSTRUCTION WITH ACID ALKALI PROOF COATING	PLANNING FOR CIVIL WORK	Finished
		Completion of Civil work	Finished
		Epoxy Painting	Finished
2	CPCEB/TNPCB/LOCAL AUTHORITY PERMISSSION	Commissioning	Obtained

Issue 2: EXPANSION OF BATCH REACTORS & TUBE SETTLERS UP TO 120 KL

Sl. No.	Description of each issues	Action plan for the issues	Target date
1	MS TANK FABRICATION	TANKS ARRIVED TO SITE	Finished
2	CIVIL CONSTRUCTION	DIGGING FOR SUPPORTS	Finished
3	ERRECTION OF TANKS	FABRICATION	Finished
4	Commissioning	FRP & TRAIL RUN	Finished

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Issue 3: REGENERATION SYSTEM OF CATION & ANAION EXCHANGERS

Sl. No.	Description of each issues	Action plan for the issues	Target date
1	INJECTORS & RELATED PIPING	QUOTATIONS COLLECTION	Finished
2	IMPROVE THE QUALITY	COMMISSIONING	Not required

Issue 4: ARRANGEMENT OF BLOWING AIR SYSTEM FOR DEGASSIFIER

Sl. No.	Description of each issues	Action plan for the issues	Target date
1	BLOWING AIR SYSTEM FOR RAPID REMOVAL OF CO2 GAS & INCREASING ANION RESIN LIFE	Material received fabrication pending	Finished

Issue 5: MODIFICATION IN REVERSE OSMOSIS SYSTEM (SINGLE STAGE TO TRIPLE STAGE) TO REDUCE REJECT WATER

Sl. No.	Description of each issues	Action plan for the issues	Target date
1	ANTI SCALANT DOSING POINT, RCV, RC LINE & CIP TANK	FABRICATION	Finished

Issue 6: PREPARATION OF DM WATER BY INSTALLATION OF MIXED ION EXCHANGER

Sl. No.	Description of each issues	Action plan for the issues	Target date
1	EXCHANGER VESSEL,	TECHNICAL DISCUSSION	Finished
2	RESINS, INTER CONNECTING PIPES & EJCTORS	QUOTATION COLLECTION	Finished

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Issue 7: INSTALLATION OF FILTER PRESS/THICKNER FOR SOLID FORMATION SLUDGE

Sl. No.	Description of each issues	Action plan for the issues	Target date
1	FILTER PRESS	QUOTATIONS COLLECTION	Completed
2	SHED FOR SLUDGE BLANKET	CIVIL WORK	Finished
3.	Filter Press	INSTALLTION	30.10.2020

Issue 8: INSULATION FOR MULTI EFFECTIVE EVAPORATOR

Sl. No.	Description of each issues	Action plan for the issues	Target date
1	AVOIDING OF ENERGY(HEAT/FUEL) LOSS	QUOTATIONS COLLECTION	Finished
2.	RISK PROBABILITY REDUCED	EXECUTION & COMPLETION	30.10.2020

Issue 9: MULTI EFFECTIVE EVAPORATOR CONCENTRATED DRAIN LINE TO SLUDGE BLANKETS

Sl. No.	Description of each issues	Action plan for the issues	Target date
1	PIPE LINE FABRICATION	MATERIAL	Finished
2.	RISK PROBABILITY REDUCED	FABRICATION	30.10.2020

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Long Term Action Plan:

Sl. No.	Description of each issues	Action plan for the issues	Target date
1	IMPROVEMENTS FOR REDUCE COST & BEST TREATMENT PRACTICES.	INSTALLATION OF ATFD FOR MEE CONCENTRATE CONVERT TO SOLID FORM	December 2020

For JBR TECHNOLOGIES LTD.


Auth. Signatory

**ANNEXURE XX - ACTION PLAN FURNISHED BY TASS INDUSTRIAL ESTATE
WELFARE ASSOCIATION**

TASS INDUSTRIAL ESTATE WELFARE ASSOCIATION

Reg. No. 235/2008

Plot NO.115G, Tass Industrial Estate, SIDCO, Ambattur, Chennai - 600 098.

MJF.LN.S. SIVADASAN
HONARARY PRESIDENT - Mob : 98400 91935

Mr. C. SHANMUGAM
PRESIDENT - Mob : 98410 26575

Mr. K. MURUGADHAS
VICE PRESIDENT - Mob : 90430 16336

LN.G.VADIVEL RAJ
SECRETARY - Mob : 94440 51216

Mr. R. MANIKKAVASAGAM
JOINT SECRETARY - J - Mob : 94442 07042

Mr. SARAVANAN
JOINT SECRETARY - II - Mob : 94440 14992

Mr. B. ELANGO
TREASURER - Mob : 94441 25206, 98843 91654

Mr. SAMPATHU
ADVISOR - Mob : 94440 23115

13.07.2020

EXECUTIVE COMMITTEE
MEMBERS :

Mr. C.D. SIVADAS
98400 44047

Mr. LOBO
98411 55909

Mr. LINGAMOORTHY
90940 42761

Mr. V. VENKATESAN
95661 80189

Mr. V. PALANI
94441 00700

Mr. H. DILLIBABU
98410 37103

Mr. K. RAJAN
95000 38390

Mr. V. KARTHIKEYAN
93855 10306

Mr. A. SANKARA NARAYANAN
94440 45047

Mr. SEVAGA MOORTHY
99411 90261

Mr. M. SUNDARAM
9500523232

To

The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Ambattur, Chennai - 600 058.

Respected Madam,

Please find attached the Action Plan dated 10.02.2020 and the Action completed letter dated 28.02.2020 and new Action plan dated 28.02.2020.

As per our action plan we have completed all your queries prior to the due date. We have requested the time up to 29.02.2020, whereas we have completed by 21.02.2020 itself.

Thanking you,

Yours faithfully,
For Tass Industrial Estate Welfare Association



Secretary

ACTION PLAN

TASS INDUSTRIAL ESTATE WELFARE ASSOCIATION
NO.115G, MAHATMA GANDHI MAIN ROAD, AMBATTUR, CHENNAI-98

Dt:28.02.2020

Short Term Action Plan:

Sl.No.	Description of each Issues	Action Plan for the Issues	Target Date
1	Dumping of Hazardous waste near Mahatma Gandhi 3rd Street, Tass Industrial Estate, Chennai-98	The mixed garbage has been cleared with the help of the municipal authorities and dumped into the garbage yard.	Completed
2	Dumping of Hazardous waste near Mahatma Gandhi 3rd Street, Tass Industrial Estate, Chennai-98	The hazardous waste is removed through M/s.Dharani Barrels, No.G57/1, Sidco Industrial Estate, Kakkalur, Tiruvallur on 21.02.2020	Completed
3	Dumping of Hazardous waste near Mahatma Gandhi 3rd Street, Tass Industrial Estate, Chennai-98	The bags has been send for recycling by the person who has kept it outside & it has been informed to him not to keep any thing outside the compound.	Completed
4	Dumping Of Hazardous waste in the water stagnation area, adjacent to Mahatma Gandhi Road, Tass Industrial Estate, Chennai-98	It has been cleared and there is no wastage near the water stagment area.	Completed

Long Term Action Plan:

We have planted nearly 300 trees throughout TASS Industrial Estate to make the industrial estate as greenary. Apart from that we have instructed all industries to enroll with Quality Business System to remove the waste from industrial estate welfare association either hazardous or non-hazardous.

Authorised Signa:



ANNEXURE XXI - ACTION PLAN FURNISHED BY TAMIL NADU POLLUTION CONTROL BOARD

ACTION PLAN OF TAMIL NADU POLLUTION CONTROL BOARD

ACTION PLAN

Department Name : Tamil Nadu Pollution Control Board

Action Plan : Short Term

Direction 1:

The Hon'ble NGT in its order dated 12.12.2019, directed

“The Tamilnadu Pollution control Board to inspect the industries, including the ‘white’ category industries in that area and find out whether any violation is committed by them. If there is any violation, they will have to take appropriate action to abate the same and if any upgradation is required on account of pollution load in that area, that also will have to be considered by the state Pollution Control Board and appropriate change of category will have to be restored and it will have to be brought under the consent mechanism, if it required”

Direction 2:

“The state Pollution control Board is also directed to consider the BOD, COD and faecal coliform present in the water in that area in order to ascertain the quality of the water and find out whether they are complying the norms whether the existing system is adequate to meet the situation. If not, proper alternate mechanism to meet the condition or standardisation of the STP to meet the situation has to be done. They are also directed to consider the criteria to ascertain the presence of dangerous metals, if any, which is likely to affect the human health”

Short Term Action Plan:

Sl. No.	Description of each issues	Action plan for the issues	Target date
1	TNPCB to inspect all the industries, to take appropriate action on violating units .	As per the NGT order dated 12.12.2019, <ul style="list-style-type: none">• A special team was formed consisting of 10 Engineers to carry out inspection from 2.1.2020 and have completed inspecting all the industries.• 2976 units have been inspected totally.	Inspection of all the industries was completed on 15.3.2020 .

2	<p>The TNPCB was directed to consider the BOD, COD and faecal coliform present in the water in that area in order to ascertain the quality of the water and to comply with the norms and to check for adequacy of existing system . If not, alternate mechanism or standardisation of the STP to meet the situation</p>	<ul style="list-style-type: none"> • Out of these 2976 industries, <ul style="list-style-type: none"> ○ 784 industries have applied and obtained consent, ○ 255 no of industries have closed and vacated their premises ○ 197 sheds are godowns ○ 784 no of industries categorised under white category as per BP.No.06 dated 02.08.2016. ○ 956 units brought under green category which was earlier categorised under white category and instructed to obtain consent of the Board. 	<p>Being monitored regularly and samples collected on a regular basis and analysed for the said parameters.</p>
	<p>I.Ambattur surplus canal</p> <ul style="list-style-type: none"> • Samples have been collected in the Ambattur surplus canal and the ROA reveals that the value ranges of BOD, COD, Faecal Coliform indicates that the channel is contaminated with untreated sewage from the nearby unsewered areas. • CMWSSB has to take action to provide sewer system to unsewered areas and to take action to provide connection with the sewer system so as to treat the same in the existing STP provided at Kodungaiyur and Koyambedu for further treatment and disposal. <p>2. Common STP provided by CA&IUC</p> <ul style="list-style-type: none"> • Samples were collected at CSTP (3 MLD & 2 MLD) and 		

	<p>the parameters BOD , COD and Fecal Coliform values shows marginal increase in the standards prescribed by the Board.</p> <ul style="list-style-type: none"> • However, as the unit has not complied with the condition for mode of disposal and certain other conditions, the unit of M/s. Chennai auto Ancillary Industrial Infrastructure upgradation company Limited (south phase and north phase) has been levied a sum of Rs. 332 Lakhs as Environmental compensation on account of the violations observed. 	
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Long Term Action Plan

Sl. No.	Description of each issues	Action plan for the issues	Target date
1	TNPCC to inspect all the industries and to consider the appropriate change of category and to be brought under the consent mechanism, if it required"	<ul style="list-style-type: none"> • There are about 956 units inventorised under green category which was earlier categorised under white category and also under green and orange small category • These industries are involved in machining operations using CNC machines which uses coolant diluted with water (95% water and 5% coolant) for the purpose of cooling during machining operation. 	<p>Target date to complete the consent mechanism to these newly inventorised industries is 30.06.2021.</p> <p>As there is lock down prevailing in the country, most of the industries are not under</p>

<ul style="list-style-type: none"> • These machining industries do not generate waste on a daily basis. Coolant water is being re-circulated and once it has become contaminated, the waste coolant is let out. • The frequency of letting of coolant varies between once in 3 month /6 months/ one year/ 2 years and the quantity varies between 10 litres / annum to 1000 Lit/ annum. • This coolant is found to be disposed un-authorisedly leading to pollution of land and water. • In view of this, these industries have been brought under green category so as to have periodic monitoring of the units activity. So the units have been instructed to apply and obtain consent of the Board . • So far 91 no of units have submitted application through OCMMS by these sector of industries and the applications are under process. • CAIIUC has provided mobile treatment system for reuse of coolant water. Industries have been instructed to make use of mobile system to treat and reuse the coolant water. • The units have been strictly instructed not to dispose the coolant water either in the sewer or any other water source and to store the coolant in barrels as and when generated and 	<p>operation, thereby causing delay in completing the consent mechanism.</p>
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	recycle the same after treating in the mobile system provided by CA&IUC.	
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Study 21/8/2020
District Environmental Engineer
Tamil Nadu Pollution Control Board
Ambattur
21/8/2020

ANNEXURE XXII - LIST OF DEFAULTING INDUSTRIES ALONG WITH ENVIRONMENTAL COMPENSATION

Sl. No	Industries Name and address of the defaulting units	Type of Industry	Category and Classification	Date of Violation Noticed (Date of inspection)	Date of Violation Stopped (Date of Power supply disconnected)	Reason for Closure / Disconnection of Power Supply	Present Status of the units	Pollution Index (PI)	Number of days	Factor (R) in Rupees	Value of S	Value of LF	Environmental Compensation (EC) in Rupees
1	M/s. SGS Platers No: 93B,(NP) SIDCO INDUSTRIAL ESTATE, AMBATTUR, CHENNAI	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	RS	26.09.2017	08.11.2017	Operating without obtaining Consent of the Board	In operation	80	43	100	0.5	1	172000
2	M/s. Chennai Aluminium heat treaters 25 A/1, SIDCO INDUSTRIAL ESTATE CHENNAI	2036-Heat treatment using oil fired furnace (without cyaniding)	OS	26.09.2017	01.11.2017	Operating without obtaining Consent of the Board	In operation	50	36	100	0.5	1	90000
3	M/s. Life long No 322/340, Sidco industrial estate, Ambattur, chennai.	2999-Miscellaneous (Orange)	OS	22.09.2017	01.11.2017	Operating without obtaining Consent of the Board	In operation	50	40	100	0.5	1	100000
4	M/s. K-Lite Industries 179, SIDCO industrial Estate, Chennai	3066-Light Engineering & Fabrication units with painting	GS	22.09.2017	01.11.2017	Operating without obtaining Consent of the Board	In operation	30	40	100	0.5	1	60000
5	M/s. P.K.R Equipments Pvt	3066-Light Engineering & Fabrication units with	GS	22.09.2017	01.11.2017	Operating without obtaining Consent of	In operation	30	40	100	0.5	1	60000

10	M/s. Southern chrome platers 31A/17 (NP), SIDCO Industrial Estate	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	RS	04.10.2017	01.11.2017	Operating without obtaining Consent of the Board	In operation	80	28	100	0.5	1	112000
11	M/s. Tirumalai brightners 56, BRAHMIN STREET, PATTARAVAKKAM, SIDCO INDUSTRIAL ESTATE, CHENNAI	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	RS	26.09.2017	06.11.2017	Operating without obtaining Consent of the Board	In operation	80	41	100	0.5	1	164000
12	M/s. Dhanasekaran Industries No. 147, Tiny Sector, SIDCO Industrial Estate, Ambattur, Chennai	3999-Miscellaneous (Green)	GS	25.09.2017	01.11.2017	Operating without obtaining Consent of the Board	In operation	30	37	100	0.5	1	55500
13	M/s. Durga Powder coating (Durga Industries) SS4 SIDCO INDUSTRIAL ESTATE, AMBATTUR, CHENNAI	2062-Spray painting, paint baking, paint shipping	OS	25.09.2017	01.11.2017	Operating without obtaining Consent of the Board	In operation	50	37	100	0.5	1	92500

14	M/s. Spark Industries No:141-A, Tiny Sector SIDCO Industrial Estate Korattur Chennai	3999-Miscellaneous (Green)	GS	25.09.2017	01.11.2017	Operating without obtaining Consent of the Board	In operation	30	37	100	0.5	1	55500
15	M/s. Al Noor Rubber products SS-20, SIDCO Industrial Estate, Ambattur, Chennai	1083-Tyre, tube & rubber components	RS	25.09.2017	01.11.2017	Operating without obtaining Consent of the Board	In operation	80	37	100	0.5	1	148000
16	M/s. R.C.Das Engineering Plot No. 61,70, 3rd Main road, Ambattur Industrial Estate, (SP), Ambattur	3066-Light Engineering & Fabrication units with painting	GS	22.09.2017	01.11.2017	Operating without obtaining Consent of the Board	In operation	30	40	100	0.5	1	60000
17	M/s. N.G Paper industries No:334,2nd Street,SIDCO Industrial Estate,Ambattur,Chennai	2059-Printing press	OS	22.09.2017	01.11.2017	Operating without obtaining Consent of the Board	In operation	50	40	100	0.5	1	100000
18	M/s. Sterling solid tyres No 53/56, Brahmin Street, SIDCO Industrial Estate, Pattavakkam, Chennai	2999-Miscellaneous (Orange)	OS	25.09.2017	03.11.2017	Operating without obtaining Consent of the Board	In operation	50	39	100	0.5	1	97500

19	M/s. Sri Abirami Enterprises New No 268 Old Subbaiah Complex C T H Road Ambattur Chennai	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	RS	04.10.2017	10.11.2017	Operating without valid Consent Renewal of Consent of the Board	In operation	80	37	100	0.5	1	148000
20	M/s. General heat treaters PLOT NO 69 Sidco Industrial Estate Np Ambattur Chennai	2036-Heat treatment using oil fired furnace (without cyaniding)	OS	04.10.2017	01.11.2017	Operating without valid Consent Renewal of Consent of the Board	In operation	50	28	100	0.5	1	70000
21	M/s. Super TechPLOT No. 31 A/ 22, SIDCO Industrial Estate, North Phase, Ambathur, Chennai	2032-Forging of ferrous and non- ferrous metals (using oil and gas fired furnaces)	OS	04.10.2017	01.11.2017	Operating without valid Consent Renewal of Consent of the Board	In operation	50	28	100	0.5	1	70000
22	M/s. Bright Engineers PLOT No. 444, SIDCO INDUSTRIAL ESTATE, NORTH PHASE, AMBATTUR	2999-Miscellaneous (Orange)	OS	04.10.2017	01.11.2017	Operating without valid Consent Renewal of Consent of the Board	In operation	50	28	100	0.5	1	70000
23	M/s. Sri Durga metal finishers UNIT I : No. 108 TINY SECTOR SIDCO	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment	RS	04.10.2017	04.11.2017	Operating without valid Consent Renewal of Consent of the Board	In operation	80	31	100	0.5	1	124000

28	M/s. Jubilent Motors Pvt Ltd D-6, SF.No.89 SP Ambattur Industrial Estate, Chennai- 600058	2018-Automobile servicing, repairing and painting (excluding only fuel dispensing) having waste water generation less than 100 KLD	OL	26.09.2017	03.01.2017	Operating without obtaining valid Renewal of Consent of the Board	In operation	50	39	250	1.5	1	731250
29	M/s. Fluid Therm Technology SP 132 THIRD MAIN ROAD AMBATTUR INDUSTRIAL ESTATE,CHENNAI	3066-Light Engineering & Fabrication units with painting	GM	26.09.2017	28.10.2017	Operating without obtaining valid Renewal of Consent of the Board	In operation	30	32	250	1	1	240000
30	M/s. Sri Krishna Industries (Presently Rashie Castings) SP 67, III MAIN ROAD, AMBATTUR INDUSTRIAL ESTATE, CHENNAI	2032-Forging of ferrous and non- ferrous metals (using oil and gas fired furnaces)	OS	25.09.2017	10.11.2017	Operating without obtaining valid Renewal of Consent of the Board	In operation	50	46	100	0.5	1	115000
31	M/s. NIPL Engineering Pvt Ltd18/20,SIDCO INDUSTRIAL ESTATE, Ambattur, Chennai	1083-Tyre, tube & rubber components	RS	06.10.2017	04.11.2017	Operating without obtaining Consent of the Board	In operation	80	29	100	0.5	1	116000

32	M/s. Ashok Fiber, 31A/15, Sidco Industrial Estate, Ambattur, Chennai	2999-Miscellaneous (Orange)	OS	04.10.2017	09.11.2017	Operating without obtaining Consent of the Board	In operation	50	36	100	0.5	1	90000
33	M/s. Associated Tool Craft No. 186A, 7th Street, Sector-2, SIDCO Industrial Estate, Pattaravakkam, Chennai	2028-Ferrous and Non- ferrous metal extraction involving different furnaces through melting, refining, re- processing, casting and alloy- making- Secondary production of Ferrous and Non- ferrous metals (excluding lead) upto 1 MT/hr production	OS	25.09.2017	08.11.2017	Operating without obtaining Consent of the Board	In operation	50	44	100	0.5	1	110000
34	M/s. Rikembik Pharma NEW NO.113,OLD NO.204,SIDCO INDUSTRIAL ESTATE,AMBAT TUR,CHENNAI	2074-Pharmaceutical formulation and for R & D purpose (For sustained release/ extended release of drugs and not for commercial purpose)	OS	10.10.2017	21.10.2017	Operating without obtaining Consent of the Board	In operation	50	11	100	0.5	1	27500
35	M/s. Balaji Forging SHED NO: 416, SURVEY NO: 931PT, 932 PT, 926 PT, SIDCO INDUSTRIAL ESTATE, AMBATTUR, CHENNAI	2032-Forging of ferrous and non- ferrous metals (using oil and gas fired furnaces)	OS	12.10.2017	04.11.2017	Operating without obtaining Consent of the Board	In operation	50	23	100	0.5	1	57500

36	M/s. Sri Adhithya Poly Films Plot No. 120, SIDCO Industrial North Estate, Ambattur, Chennai	2035-Gravure printing, digital printing on flex, vinyl	GS	25.09.2017	23.11.2017	Operating without obtaining valid Renewal of Consent of the Board	In operation	30	59	100	0.5	1	88500
37	M/s. Sri Mukha Precision PLOT NO 95B, SIDCO INDUSTRIAL ESTATE PATRAWAKKA M, CHENNAI	2036-Heat treatment using oil fired furnace (without cyaniding)	GL	25.09.2017	04.11.2017	Operating without obtaining valid Renewal of Consent of the Board	In operation	50	40	250	1.5	1	750000
38	M/s. Southern Chrome Platers, Plot. No. 31A/17(NP), SIDCO Industrial Estate, Ambattur, Chennai-98	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	RS	12.10.2018	16.10.2018	Unit was under operation without consent to operate of the Board and the violating provisions of the Water and Air Acts.	In operation	80	4	100	0.5	1	16000
39	M/s. S.A Millennium Colour Coat, Plot. No. 42, Padavattaman Industrial Estate, Ambattur, Chennai-98	2062-Spray painting, paint baking, paint shipping	OS	11.10.2018	23.10.2018	Unit was under operation without consent to operate of the Board and the violating provisions of the Water and Air Acts.	In operation	50	12	100	0.5	1	30000

40	M/s. Industries, GSM Plot. 17, Padavattamman Industrial Estate, Ambattur, Chennai-98	2062-Spray painting, paint baking, paint shipping	OS	11.10.2018	23.10.2018	Unit was under operation without consent to operate of the Board and the violating provisions of the Water and Air Acts.	In operation	50	12	100	0.5	1	30000
41	M/s. Surface Plot No. 33(NP), Ambattur Industrial Estate, Chennai-98	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	RS	11.10.2018	22.10.2018	Unit was under operation without consent to operate of the Board and the violating provisions of the Water and Air Acts.	In operation	80	11	100	0.5	1	44000
42	M/s. Finish Well Industries, Plot. No. 193(NP), tiny Sector, Ambattur Industrial Estate, Ambattur, Chennai-98	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	RS	10.10.2018	22.10.2018	Non-compliance of the conditions stipulated in the previous consent orders and violations of the consent order conditions issued by the Board.	In operation	80	12	100	0.5	1	48000
43	M/s. Chrome Hard, Plot. No. 37B, Padavattamman Industrial Estate, Ambattur, Chennai-98	1036-Industry or process involving metal surface treatment or process such as pickling/plating/electroplating /paint stripping/heat treatment/phosphating or finishing/enamelling and anodising/enamelling /galvanizing (including Printed Circuit Boards)	RS	11.10.2018	23.10.2018	Unit was under operation without consent to operate of the Board and the violating provisions of the Water and Air Acts.	In operation	80	12	100	0.5	1	48000

44	M/s. TVS Upasana Ltd, Plot No. 298 Ambattur Industrial Estate, Ambattur, Chennai-98	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	RS	11.10.2018	22.10.2018	Non- compliance of the conditions stipulated in the previous consent orders and violations of the consent order conditions issued by the Board.	In operation	80	11	100	0.5	1	44000
45	M/s. Devi Metal Process, Plot No. 252/A, Ambattur Industrial Estate, Ambattur, Chennai-98	2036-Heat treatment using oil fired furnace (without cyaniding)	OS	11.10.2018	23.10.2018	Non- compliance of the conditions stipulated in the previous consent orders and violations of the consent order conditions issued by the Board.	In operation	50	12	100	0.5	1	30000
46	M/s. Standard Wire Product, Plot No. 84/2A/1, Ambattur Industrial Estate, Ambattur, Chennai-98	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	RS	11.10.2018	22.10.2018	Non- compliance of the conditions stipulated in the previous consent orders and violations of the consent order conditions issued by the Board.	In operation	80	11	100	0.5	1	44000
47	M/s. Perfect Industries, Plot No. 84/2B, Ambattur Industrial Estate, Ambattur, Chennai-98	2999-Miscellaneous (Orange)	OS	11.10.2018	22.10.2018	Unit was under operation without consent to operate of the Board and violating the provisions of the Water and Air Acts.	In operation	50	11	100	0.5	1	27500

48	M/s. Excel Garment, Plot No. 56C, SIDCO Industrial Estate, Ambattur, Chennai-98.	2046-Mechanized laundry using oil fired boiler (including Dry cleaning - washing)	OS	10.10.2018	22.10.2018	Unit was under operation without consent to operate of the Board and the violating provisions of the Water and Air Acts.	In operation	50	12	100	0.5	1	30000
49	M/s. Pumka Industries, Plot No. 73/75, 3rd Street, SIDCO Industrial Estate, Pattravakkam Village, Ambattur, Chennai-98.	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	RS	10.10.2018	22.10.2018	Unit was under operation without consent to operate of the Board and the violating provisions of the Water and Air Acts.	In operation	80	12	100	0.5	1	48000
50	M/s. RG Bronze Manufacturing Company (P), Plot 324, Ambattur Industrial Estate, North Phase, Ambattur, Chennai-98	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	RS	10.10.2018	22.10.2018	Non- compliance of the conditions stipulated in the previous consent orders and violations of the consent order conditions issued by the Board.	In operation	80	12	100	0.5	1	48000
51	M/s. Kamatchi Metal, Plot No. 19/36A, 1st Cross Main Road, Ambattur Industrial Estate, Ambattur, Chennai-98.	1002-Aluminium smelter	RS	10.10.2018	22.10.2018	Non- compliance of the conditions stipulated in the previous consent orders and violations of the consent order conditions issued by the Board.	In operation	80	12	100	0.5	1	48000

52	M/s. MJV Enterprises, plot No. 2H, 6th Street, Ambattur Industrial Estate, Chennai 98	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	RS	10.10.2018	22.10.2018	Non- compliance of the conditions stipulated in the previous consent orders and violations of the consent order conditions issued by the Board.	In operation	80	12	100	0.5	1	48000
53	M/s. Genuine Metal Finisher, Near Thangammal Rice Mill Compound, Ambattur Industrial Estate, Chennai 98	2999-Miscellaneous (Orange)	OS	11.10.2018	22.10.2018	Non- compliance of the conditions stipulated in the previous consent orders and violations of the consent order conditions issued by the Board.	In operation	50	11	100	0.5	1	27500
54	M/s. Specfin Industries, Thangammal Rice Mill Compound, Ambattur Industrial Estate, Chennai 98	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	RS	12.10.2018	22.10.2018	Non- compliance of the conditions stipulated in the previous consent orders and violations of the consent order conditions issued by the Board.	In operation	80	10	100	0.5	1	40000
55	M/s. J C Surface Treatment, plot No. 287 A, Ambattur Industrial Estate, Chennai 98	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	RS	11.10.2018	22.10.2018	Non- compliance of the conditions stipulated in the previous consent orders and violations of the consent order conditions issued by the Board.	In operation	80	11	100	0.5	1	44000

Ambattur Industrial North Ambattur, Chennai- 600 098.	Finalization of categorization subject to field verification)	OS	25.09.2018	22.10.2018	provisions of the Water and Air Acts.	In operation	50	27	100	0.5	1	67500
64 M/s. ARUL INDUSTRIES, Plot No. 103A, tiny Sector, Ambattur Industrial Estate, Phase, North Ambattur, Chennai- 600 098.	2032-Forging of ferrous and non- ferrous metals (using oil and gas fired furnaces)	OS	25.09.2018	22.10.2018	Unit was under operation without consent to operate of the Board and violating the provisions of the Water and Air Acts.	In operation	50	27	100	0.5	1	67500
65 M/s.S.N.Engineering Work, Plot No.122/4, Ambattur Industrial Estate, Ambattur, Chennai 98	2032-Forging of ferrous and non- ferrous metals (using oil and gas fired furnaces)	OS	12.10.2018	22.10.2018	Unit was under operation without consent to operate of the Board and violating the provisions of the Water and Air Acts.	In operation	50	10	100	0.5	1	25000
66 M/s.Sakthi fasteners, Kamarajar Road, Tass Industrial Estate, Ambattur, Chennai 98	3999 - Miscellaneous	GS	12.10.2018	22.10.2018	Unit was under operation without consent to operate of the Board and violating the provisions of the Water and Air Acts.	In operation	30	10	100	0.5	1	15000
67 M/s. Sasi Electro Systems, No. 93B, Ambattur SIDCO Industrial Estate, North Ambattur, Chennai-600098.	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and	RS	12.10.2018	22.10.2018	Unit was under operation without consent to operate of the Board and violating the provisions of the Water and Air Acts.	In operation	80	10	100	0.5	1	40000

		anodizing / enamellings/ galvanizing																
68	M/s Sastha Industries,D-20, 3rd Street, Ambattur Industrial Estate Chennai-(SP), Chennai-600058	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	RS	11.10.2018	22.10.2018		Unit was under operation without consent to operate of the Board and the violating provisions of the Water and Air Acts.	In operation	80	11	100	0.5	1	44000				
69	M/s Quality Metal,D-20, 3rd Street, Ambattur Industrial Estate Chennai-(SP), Chennai-600058	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	RS	11.10.2018	22.10.2018		Unit was under operation without consent to operate of the Board and the violating provisions of the Water and Air Acts.	In operation	80	11	100	0.5	1	44000				
70	M/s Vasudha Finishers,No 256, 1st Cross Street,Ambattur Industrial Estate Chennai-(SP),Chennai-600058	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	RS	12.10.2018	20.10.2018		Unit was under operation without consent to operate of the Board and the violating provisions of the Water and Air Acts.	In operation	80	8	100	0.5	1	32000				
71	M/s. KK Coats, Plot No. 110, Ambattur Industrial Estate,	2062-Spray painting, paint baking, paint shipping	OS	22.09.2018	20.10.2018		Unit was under operation without consent to operate of the Board and	In operation	50	28	100	0.5	1	70000				

72	North Phase, Ambattur, Chennai- 600 098. M/S. MURUGAN INDUSTRIES, Plot No. 117, Tiny Sector, Ambattur Industrial Estate, North Phase, Ambattur, Chennai- 600 098.	3024-Heat treatment with any of the new technology like ultrasound probe, induction hardening, ionization beam, gas carburizing etc.(Finalization of categorization subject to field verification)	GS	25.09.2018	20.10.2018	Unit was under operation without consent to operate of the Board and violating the provisions of the Water and Air Acts.	In operation	30	25	100	0.5	1	37500
73	M/s.Saravana Transports, Plot No:55G(P), Ambattur SIDCO, Ambattur TK, Chennai	2018-Automobile servicing, repairing and painting (excluding only fuel dispensing) having waste water generation less than 100 KLD	OS	24.09.2018	20.10.2018	Unit was under operation without consent to operate of the Board and violating the provisions of the Water and Air Acts.	In operation	50	26	100	0.5	1	65000
74	M/s.Mardia Aluminium, Plot No:56(P), Ambattur SIDCO, Ambattur TK, Chennai	2028-Ferrous and Non-ferrous metal extraction involving different furnaces through melting, refining, re-processing, casting and alloy making- Secondary production of Ferrous and Non-ferrous metals (excluding lead) upto 1 MT/hr production	OS	24.09.2018	20.10.2018	Unit was under operation without consent to operate of the Board and violating the provisions of the Water and Air Acts.	In operation	50	26	100	0.5	1	65000
75	M/s.Elmag Coils(Rubber Foam unit), Plot No.56C(P), Ambattur SIDCO, TK, Ambattur Chennai	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and	RS	24.09.2018	20.10.2018	Unit was under operation without consent to operate of the Board and violating the provisions of the Water and Air Acts.	In operation	80	26	100	0.5	1	104000

83	M/s. VENKATESWAR A METAL & CASTING, Plot No. 203, Ambattur Industrial Estate, North Phase, Ambattur, Chennai- 600 098.	2028-Ferrous and Non-ferrous metal extraction involving different furnaces through melting, refining, re-processing, casting and alloy making- Secondary production of Ferrous and Non-ferrous metals (excluding lead) upto 1 MT/hr production	OS	12.10.2018	22.10.2018	Unit was under operation without consent to operate of the Board and violating the provisions of the Water and Air Acts.	In operation	50	10	100	0.5	1	25000
84	M/s. RUBBERMACH INDUSTRIES, Plot No. 242, Ambattur Industrial Estate, North Phase, Ambattur, Chennai- 600 098.	2999-Miscellaneous (Orange)	OS	12.10.2018	22.10.2018	Unit was under operation without consent to operate of the Board and violating the provisions of the Water and Air Acts.	In operation	50	10	100	0.5	1	25000
85	M/s. PLASTIC & FIBERS INC, Plot No. 255, Ambattur Industrial Estate, North Phase, Ambattur, Chennai- 600 098.	2999-Miscellaneous (Orange)	OS	26.09.2018	22.10.2018	Unit was under operation without consent to operate of the Board and violating the provisions of the Water and Air Acts.	In operation	50	26	100	0.5	1	65000
86	M/s. MEATL COMPONENTS, Plot No. 248, Ambattur Industrial Estate, North Phase, Ambattur, Chennai- 600098.	3066-Light Engineering & Fabrication units with painting	GS	11.10.2018	22.10.2018	Unit was under operation without consent to operate of the Board and violating the provisions of the Water and Air Acts.	In operation	30	11	100	0.5	1	16500

87	M/s. VETRIVEL AUTO AOMONENT, Plot No. 249, Ambattur Industrial North Ambattur, Chennai- 600 098.	3066-Light Engineering & Fabrication units with painting	GS	10.10.2018	22.10.2018	Unit was under operation without consent to operate of the Board and violating the provisions of the Water and Air Acts.	In operation	30	12	100	0.5	1	18000
88	M/s. SARAVANA INDUSTRIES, Plot No. 49, EB Road, Ambattur Industrial North Ambattur, Chennai- 600 098.	3024-Heat treatment with any of the new technology like ultrasound probe, induction hardening, ionization beam, gas carburizing etc.(Finalization of categorization subject to field verification)	GS	25.09.2018	22.10.2018	Unit was under operation without consent to operate of the Board and violating the provisions of the Water and Air Acts.	In operation	30	27	100	0.5	1	40500
89	M/s. RAGAM METAL PRODUCTS PVT LTD PLNT -V, Plot No.7, Ambattur Industrial North Ambattur, Chennai- 600 098.	3066-Light Engineering & Fabrication units with painting	GS	24.09.2018	22.10.2018	Unit was under operation without consent to operate of the Board and violating the provisions of the Water and Air Acts.	In operation	30	28	100	0.5	1	42000
90	M/s. SRI JAYALAKSHMI INDUSTRIES, Plot No. 88, 4th Street, Ambattur Industrial North Ambattur,	3066-Light Engineering & Fabrication units with painting	GS	24.09.2018	22.10.2018	Unit was under operation without consent to operate of the Board and violating the provisions of the Water and Air Acts.	In operation	30	28	100	0.5	1	42000

95	M/s. Bismilla Industrial Suppliers, Plot No.31A/18 (NP), Ambattur Industrial Estate, Amabttur, Chennai	2999-Miscellaneous (Orange)	OS	22.09.2018	22.10.2018	Unit was under operation without consent to operate of the Board and the violating provisions of the Water and Air Acts.	In operation	50	30	100	0.5	1	75000
96	M/s. ElectroFlux Aquipments Pvt Ltd, No.31A/22, Ambattur Industrial Estate, Ambattur, chennai 98	3066-Light Engineering & Fabrication units with painting	GS	24.09.2018	16.10.2018	Unit was under operation without consent to operate of the Board and the violating provisions of the Water and Air Acts.	In operation	30	22	100	0.5	1	33000
97	M/s. T K Engineering Works, Plot Tiny No.166, SIDCO Shed, Industrial Estate, Ambattur, Chennai 98	2032-Forging of ferrous and non- ferrous metals (using oil and gas fired furnaces)	OS	30.09.2018	22.10.2018	Unit was under operation without consent to operate of the Board and the violating provisions of the Water and Air Acts.	In operation	50	22	100	0.5	1	55000
98	M/s.Golden Laminations, Plot No.474,1st Cross Main Road,Ambattur Industrial Estate,Ambattur,C hennai 98	2035-Gravure printing, digital printing on flex, vinyl	OS	26.09.2018	22.10.2018	Unit was under operation without consent to operate of the Board and the violating provisions of the Water and Air Acts.	In operation	50	26	100	0.5	1	65000

99	M/s. FabriMech Engineering, Plot No. 70, Old No. 53, 3rd Street, Sector-1, Ambattur SIDCO Industrial Estate, North Phase, Ambattur, Chennai-600098.	3066-Light Engineering & Fabrication units with painting	GS	12.10.2018	22.10.2018	Unit was under operation without consent to operate of the Board and the violating provisions of the Water and Air Acts.	In operation	30	10	100	0.5	1	15000
100	M/s. Continental Thermal Engineers Pvt. Ltd.,	3066-Light Engineering & Fabrication units with painting	GS	12.10.2018	23.10.2018	Unit was under operation without consent to operate of the Board and the violating provisions of the Water and Air Acts.	In operation	30	11	100	0.5	1	16500
101	M/s.Excel Engineering, M G Road, Tass Industrial Estate, Ambattur, Chennai 98	2999-Miscellaneous (Orange)	OS	24.09.2018	23.10.2018	Unit was under operation without consent to operate of the Board and the violating provisions of the Water and Air Acts.	In operation	50	29	100	0.5	1	72500
102	M/s.Tass Industries, Plot No.58, M G Road, TASS Industrial Estate, Ambattur Chennai 98	2028-Ferrous and Non-ferrous metal extraction involving different furnaces through melting, refining, re-processing, casting and alloy making- Secondary production of Ferrous and Non-ferrous metals (excluding lead) upto 1 MT/hr production	OS	24.09.2018	23.10.2018	Unit was under operation without consent to operate of the Board and the violating provisions of the Water and Air Acts.	In operation	50	29	100	0.5	1	72500

103	M/s. UNIVERSAL ENGINEERING CHESSIS PVT LTD, Ambattur Industrial Estate, North Phase, Ambattur, Chennai- 600 098.	2062-Spray painting, paint baking, paint shipping	OS	24.09.2018	23.10.2018	Unit was under operation without consent to operate of the Board and the violating provisions of the Water and Air Acts.	In operation	50	29	100	0.5	1	72500
104	M/s. BALAJI ALUMINIUM CAST ALLOYS, Plot No. 61, 3rd Street, Ambattur Industrial Estate, North Phase, Ambattur, Chennai- 600 098	2028-Ferrous and Non-ferrous metal extraction involving different furnaces through melting, refining, re-processing, casting and alloy- making- Secondary production of Ferrous and Non- ferrous metals (excluding lead) upto 1 MT/hr production	OS	24.09.2018	23.10.2018	Non- compliance of the conditions stipulated in the previous consent orders and violations of the consent order conditions issued by the Board.	In operation	50	29	100	0.5	1	72500
105	M/S.Kumar Industries, Plot Tass No.5, Industrial Estate, Ambattur Chennai-98	3066-Light Engineering & Fabrication units with painting	GS	22.09.2018	23.10.2018	Unit was under operation without consent to operate of the Board and the violating provisions of the Water and Air Acts.	In operation	30	31	100	0.5	1	46500
106	M/s.KR Precision Components, Plot No.57/4, TASS Industrial Estate, Ambattur Chennai 98	3066-Light Engineering & Fabrication units with painting	GS	22.09.2018	23.10.2018	Unit was under operation without consent to operate of the Board and the violating provisions of the Water and Air Acts.	In operation	30	31	100	0.5	1	46500
107	M/s.Tunor Engineering Company, Plot	3041-Rubber goods industry (with gas operated baby boiler).	GS	22.09.2018	23.10.2018	Unit was under operation without consent to operate of	In operation	30	31	100	0.5	1	46500

112	M/s. SRI SARAVANA ENTERPRISES, Plot No. 96 E/104, %th Street, Ambattur Industrial Estate, North Phase, Ambattur, Chennai- 600 098.	Non-ferrous metals (excluding lead) upto 1 MT/hr production	OS	24.09.2019	29.10.2018	Unit was under operation without consent to operate of the Board and violating the provisions of the Water and Air Acts.	In operation	50	35	100	0.5	1	87500
113	M/s. Harish Metal Finishers, No. 82A, Brahmin Street, Patravakkam Village, Ambattur Taluk, Tiruvallur District-600098.	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	RS	09.10.2018	12.10.2018	Unit was under operation without consent to operate of the Board and violating the provisions of the Water and Air Acts.	In operation	80	3	100	0.5	1	12000
114	M/s. Sun Electroplaters, No. 82A, Brahmin Street, Patravakkam Village, Ambattur Taluk, Tiruvallur District-600098.	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	RS	09.10.2018	12.10.2018	Unit was under operation without consent to operate of the Board and violating the provisions of the Water and Air Acts.	In operation	80	3	100	0.5	1	12000

115	M/s. Sakthi Enterprises, No. 82A, Brahmin Street, Patravakkam Village, Ambattur Taluk, Tiruvallur District-600098.	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	RS	09.10.2018	12.10.2018	Unit was under operation without consent to operate of the Board and the violating provisions of the Water and Air Acts.	In operation	80	3	100	0.5	1	12000
116	M/s. M.K.N Metal Finishers, No. 82A, Brahmin Street, Patravakkam Village, Ambattur Taluk, Tiruvallur District-600098.	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	RS	09.10.2018	12.10.2018	Unit was under operation without consent to operate of the Board and the violating provisions of the Water and Air Acts.	In operation	80	3	100	0.5	1	12000
117	M/s. Vivid Coats, No. 362, SIDCO Industrial Estate, Ambattur Taluk, Tiruvallur District-600098.	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	RS	09.10.2018	12.10.2018	Unit was under operation without consent to operate of the Board and the violating provisions of the Water and Air Acts.	In operation	80	3	100	0.5	1	12000
118	M/s. Mohan Phosphating, Plot. No. 112-A, Railway Station Road, SIDCO Industrial Estate, Ambattur, North Phase,	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	RS	09.10.2018	12.10.2018	Unit was under operation without consent to operate of the Board and the violating provisions of the Water and Air Acts.	In operation	80	3	100	0.5	1	12000

122	M/s. Automotive and Industrial Seals Pvt Ltd, SIDCO Industrial Estate, Ambattur, Chennai-98	1999 - Miscellence	RS	09.11.2019	25.11.2019	Non- compliance of the conditions stipulated in the RCO and violations of the consent order conditions issued by the Board.	In operation	80	16	100	0.5	1	64000
123	M/s.Braga Industries, Plot No.27B, SIDCO Industrial North Phase, Ambattur, Chennai-98	3066 - Light Engineering and Fabrication units with painting	GS	09.11.2019	26.11.2019	Non- compliance of the conditions stipulated in the RCO and violations of the consent order conditions issued by the Board.	In operation	30	17	100	0.5	1	25500
124	M/s.Jwala auto ancillarys No.224, SIDCO Industrial Estate, (North Phase) Ambattur, Chennai-98	3024-Heat treatment with any of the new technology like ultrasound probe, induction hardening, ionization beam, gas carburizing etc.(Finalization of categorization subject to field verification)	GS	09.11.2019	25.11.2019	Non- compliance of the conditions stipulated in the RCO and violations of the consent order conditions issued by the Board.	In operation	30	16	100	0.5	1	24000
125	M/s.Baby metal finishers, No.31A/17, SIDCO Industrial Estate (Near Aavin Milk Diary), Ambattur, Chennai-98	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing)	RS	12.11.2019	25.11.2019	Non- compliance of the conditions stipulated in the RCO and violations of the consent order conditions issued by the Board.	In operation	80	13	100	0.5	1	52000

126	M/s.South India Chemicals, Plot No.31A/15, SIDCO Industrial North Estate, Phase, Ambattur, Chennai-98	1005-Basic Chemicals and electro chemicals and its derivatives including manufacture of acids.	RS	12.11.2019	25.11.2019	Non- compliance of the conditions stipulated in the RCO and violations of the consent order conditions issued by the Board.	In operation	80	13	100	0.5	1	52000
127	M/s.S.F.Industries, No.66A/2, North Phase, 10th Street, Ambattur Industrial Estate, Ambattur, Chennai-98	3999-Miscellaneous (Green)	GS	09.11.2019	25.11.2019	Unit was under operation without consent to operate of the Board and violating the provisions of the Water and Air Acts.	In operation	30	16	100	0.5	1	24000
128	M/s.Mach Machine Products Pvt Ltd,D.No.104, North Phase, 10th Street, SIDCO Industrial Estate, Ambattur, Chennai-98	3066-Light Engineering & Fabrication units with painting	GS	09.11.2019	25.11.2019	Unit was under operation without consent to operate of the Board and violating the provisions of the Water and Air Acts.	In operation	30	16	100	0.5	1	24000
129	M/s.L.K. Industries D.No.104, Shed No.7, North Phase, 10th Street, SIDCO Industrial Estate, Ambattur, Chennai-98	3066-Light Engineering & Fabrication units with painting	GS	09.11.2019	25.11.2019	Unit was under operation without consent to operate of the Board and violating the provisions of the Water and Air Acts.	In operation	30	16	100	0.5	1	24000

130	M/s.Aarcs Engineering Plot. No.104/6A, North Phase, 10th Street, Industrial Estate, Ambattur, Chennai-600 098	3066-Light Engineering & Fabrication units with painting	GS	09.11.2019	25.11.2019	Unit was under operation without consent to operate of the Board and the violating provisions of the Water and Air Acts.	In operation	30	16	100	0.5	1	24000
131	M/s.Sri Lakshmi Steels No.2G, North Phase, SIDCO Industrial Estate, Ambattur, Chennai-98	3066-Light Engineering & Fabrication units with painting	GS	09.11.2019	25.11.2019	Unit was under operation without consent to operate of the Board and the violating provisions of the Water and Air Acts.	In operation	30	16	100	0.5	1	24000
132	M/s.B.V.D. Industries No.13/14, Ambedkar Nagar, 3rd Main Road, SIDCO Industrial Estate, Ambattur, Chennai	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing. / enamellings/ galvanizing)	RS	08.11.2019	30.11.2019	Unit was under operation without consent to operate of the Board and the violating provisions of the Water and Air Acts.	In operation	80	22	100	0.5	1	88000
133	M/s.K.K.R Metal Components No.355, SIDCO Industrial Estate, Ambattur, Chennai	3066-Light Engineering & Fabrication units with painting	GS	12.11.2019	25.11.2019	Unit was under operation without consent to operate of the Board and the violating provisions of the Water and Air Acts.	In operation	30	13	100	0.5	1	19500

134	M/s.JSP Honda a unit of JSP group SIDCO Industrial Estate, Ambattur, Chennai	2018-Automobile servicing, repairing and painting (excluding only fuel dispensing) having waste water generation less than 100 KLLD	OS	12.11.2019	25.11.2019	Unit was under operation without consent to operate of the Board and violating provisions of the Water and Air Acts.	In operation	50	13	100	0.5	1	32500
135	M/s.Classic Motor Cyclers (Royal Enfield) SIDCO Industrial Estate, Ambattur, Chennai	2018-Automobile servicing, repairing and painting (excluding only fuel dispensing) having waste water generation less than 100 KLLD	OS	13.11.2019	25.11.2019	Unit was under operation without consent to operate of the Board and violating provisions of the Water and Air Acts.	In operation	50	12	100	0.5	1	30000
136	M/s.Vignesh Enterprises,S.F.No .19/2 (Part), 20 (Part),51/1 (Part)Mugapair Village, Ambattur Taluk and Tiruvallur District	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	RS	08.11.2019	30.11.2019	Non- compliance of the conditions stipulated in the RCO and violations of the consent order conditions issued by the Board.	In operation	80	22	100	0.5	1	88000
137	M/s.Flameotech (Madras) Private Limited, S.F.No.531,514 & 522 (Plot No.H 6,Ambattur Industrial Estate), Mugapair Village, Ambattur Taluk and Tiruvallur District	1036-Industry or process involving metal surface treatment or process such as pickling/plating/electroplating /paint stripping/heat treatment/phosphating or finishing/enamelling anodising/enamelling /galvanizing (including Printed Circuit Boards)	RS	13.11.2019	24.11.2019	Non- compliance of the conditions stipulated in the RCO and violations of the consent order conditions issued by the Board.	In operation	80	11	100	0.5	1	44000

138	M/s. Alan Bright Steel Pvt Ltd S.F.No.242part, Patravakkam Village, Ambattur Taluk and Tiruvallur District	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	RS	08.11.2019	25.11.2019	Non- compliance of the conditions stipulated in the RCO and violations of the consent order conditions issued by the Board.	In operation	80	17	100	0.5	1	68000
139	M/s.Sai Mirra Innopharm Pvt Ltd S.F.No.239Part, 380Part, 171 & Plot No.288 & 299, SIDCO Industrial Estate (NP), Ambattur, Chennai-98	2074-Pharmaceutical formulation and for R & D purpose (For sustained release/ extended release of drugs and not for commercial purpose)	OL	13.11.2019	26.11.2019	Non- compliance of the conditions stipulated in the RCO and violations of the consent order conditions issued by the Board.	In operation	50	13	250	1.5	1	243750
140	M/s.Sree Pavithra Steels Private Limited S.F.No.242 pt & 243 pt (Shed No.52), Patravakkam Village, Ambattur Taluk and Tiruvallur District	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	RS	13.11.2019	25.11.2019	Non- compliance of the conditions stipulated in the RCO and violations of the consent order conditions issued by the Board.	In operation	80	12	100	0.5	1	48000
141	M/s.Sunshine Plasma Crafts S.F.No.242P, Ambattur Village, Ambattur Taluk,	3067-Polythene & Plastic processed products (virgin manufacturing plastics)	GS	13.11.2019	25.11.2019	Non- compliance of the conditions stipulated in the RCO and violations of the consent order	In operation	30	12	100	0.5	1	18000

142	Tiruvallur District. M/s.Ambattur Fashion India Private Limited S.F.No.83/87, Mannur Village, Ambattur Taluk and Tiruvallur District	2050-Mechanized laundry using oil fired boiler	OL	09.11.2019	25.11.2019	Non- compliance of the conditions stipulated in the RCO and violations of the consent order conditions issued by the Board.	50	16	250	1.5	1	300000
143	M/s.R.A. Engineers, No.112, Railway Station Road,3rd Cross Street, Ambattur,Cheenai-600 098	3066-Light Engineering and Fabrication units with painting.	GS	13.11.2019	25.11.2019	Non- compliance of the conditions stipulated in the RCO and violations of the consent order conditions issued by the Board.	30	12	100	0.5	1	18000
144	M/s.Sunshine Products Plot No 47, SIDCO, Ambattur Village, Ambattur Taluk, Tiruvallur District.	3032-Polythene and plastic processed products manufacturing (virgin plastic)	GS	13.11.2019	25.11.2019	Non- compliance of the conditions stipulated in the RCO and violations of the consent order conditions issued by the Board.	30	12	100	0.5	1	18000
145	M/s. Srimukha Precision Products Unit 1, S.F. No.400 Part and 401 Part, Plot No.D29, Ambattur Village, Ambattur	3024-Heat treatment with any of the new technology like ultrasound probe, induction hardening, ionization beam, gas carburizing etc.(Finalization of categorization subject to field verification)	GM	22.11.2019	07.12.2019	Non- compliance of the conditions stipulated in the RCO and violations of the consent order conditions issued by the Board.	30	15	250	1	1	112500

146	Talak and Thiruvallur District. M/s. Srimukha Precision Products Unit 7, Plot No.D4, Ambattur IE, Chennai – 98.	3066-Light Engineering & Fabrication units with painting	GM	06.12.2019	4.1.2020	Unit was under operation without consent to operate of the Board and violating the provisions of the Water and Air Acts.	In operation	30	29	250	1	1	217500
147	M/s. Jus Effex Unit II, Plot No. 26 B/15, SIDCO industrial estate north phase, Ambattur , Chennai 98	2046-Mechanized laundry using oil fired boiler (including Dry cleaning - washing)	OS	08.11.2019	19.11.2019	Non- compliance of the conditions stipulated in the RCO and violations of the consent order conditions issued by the Board.	In operation	50	11	100	0.5	1	27500
148	M/s. Jus Effex Unit I, Plot No. 26 B/15, SIDCO industrial estate north phase, Ambattur , Chennai 98	2046-Mechanized laundry using oil fired boiler (including Dry cleaning - washing)	OS	08.11.2019	19.11.2019	Non- compliance of the conditions stipulated in the RCO and violations of the consent order conditions issued by the Board.	In operation	50	11	100	0.5	1	27500
149	M/s. Sri Balaji Metal Finishers, Plot No. 93 B, (93C/1), Sidco Industrial Estate, NP, Ambattur, Chennai-98	1044-Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	RS	12.11.2019	25.11.2019	Non- compliance of the conditions stipulated in the RCO and violations of the consent order conditions issued by the Board.	In operation	80	13	100	0.5	1	52000

150	M/s. Zulaika Motors, Ambattur Industrial estate, South Phase, Chennai -58	2018-Automobile servicing, repairing and painting (excluding only fuel dispensing) having waste water generation less than 100 KLD	OS	15.07.2019	06.08.2019	Non- compliance of the conditions stipulated in the RCO and violations of the consent order conditions issued by the Board.	In operation	50	22	100	0.5	1	55000
151	/s. ABT MARUTI A DIVISION OF MARUTI LTD , S.F.No. 101,102, MANNUR village, Ambattur Taluk and Tiruvallur District	2018-Automobile servicing, repairing and painting (excluding only fuel dispensing) having waste water generation less than 100 KLD	OS	25.05.2019	30.06.2019	Non- compliance of the conditions stipulated in the RCO and violations of the consent order conditions issued by the Board.	In operation	50	36	100	0.5	1	90000
152	M/s. Xpress Motors (Previously Mahindra First Choice), 86 C, Second Main Road, Ambattur Industrial Estate, Chennai - 58	2018-Automobile servicing, repairing and painting (excluding only fuel dispensing) having waste water generation less than 100 KLD	OS	25.05.2019	30.06.2019	Non- compliance of the conditions stipulated in the RCO and violations of the consent order conditions issued by the Board.	In operation	50	36	100	0.5	1	90000
153	M/s. KUN Auto Company Pvt Ltd (KUN ISUZU), B14, Ambattur Industrial Estate, Chennai - 58	2018-Automobile servicing, repairing and painting (excluding only fuel dispensing) having waste water generation less than 100 KLD	OS	25.05.2019	30.06.2019	Non- compliance of the conditions stipulated in the RCO and violations of the consent order conditions issued by the Board.	In operation	50	36	100	0.5	1	90000
											Total		10969500

**ANNEXURE-XXIII – EC LEVIED TO THE UNIT OF M/S. TI CYCLES OF INDIA,
AMBATTUR AND ACTION PLAN FURNISHED BY THE UNIT**

By Speed Post



TAMILNADU POLLUTION CONTROL BOARD



PROCEEDINGS NO.T4/ TNPCB/F.0787 AMB/RL/ W&A/2019 Dated: 06.12.2019.

SUB: TNPCB – Industries – M/s. TI Cycles of India, SF.No.583, Ambattur Village, Ambattur Taluk, Tiruvallur District – Certain directions under Section 33(A) of the Water (Prevention and Control of Pollution) act, 1974 as Amended and Section 31A of the Air (Prevention and Control of Pollution) act, 1987 as Amended - Issued – Regarding.

REF: 1. Proceeding No. TNPCB/F.AMB.029767/ W&A/2019-26 dated: 20 /11/2019
2. Unit's letter dated 27.11.2019
3. Inspection Report by team of TNPCB officials on 03.12.2019.

Whereas Direction for closure and disconnection of power supply was issued vide reference first cited to the unit of M/s. TI Cycles of India, SF.No.583, Ambattur Village, Ambattur Taluk, Tiruvallur District under section 33 (A) of Water (P&CP)Act, 1974 and Section 31 A of Air (P&CP)Act for the reasons such as i) the unit has not operated the RO stage II and solar evaporation Pan ,ii)stored the untreated water in septic condition in clarifier tank which shows that inefficient operation of ETP, iii)TDS value of RO Feed, RO Permeate, RO Stage-I reject, Solar Evaporation Pan inflow and RO Stage II Reject clearly indicated that RO system is not operated efficiently, iv) inadequate Solar Evaporation pan ,v) for discharging the RO reject on to the land located next to the unit causing stagnation which leads to soil & water pollution ,vi) trees inside the land area has been found dead due to acidic in nature. vii) The unit is consented to discharge 9 KLD of RO Reject to Solar evaporation achieving 94% recovery of RO permeate (141 KLD) and the same could not be evidenced during inspection. viii) The unit has stored the hazardous waste (ETP sludge) and other wastes in open space instead of closed shed which leads seepage while raining which leads soil and water pollution. ix)The unit has stored the ETP sludge in the premises without proper disposal and also disposed outside the unit premises (the land located next to the unit) along with RO reject .x)The unit has not complied the conditions of hazardous waste authorization issued vide proceeding dated 26.12.17 and valid up to 31.03.2022. xi) The unit has not updated the hazardous waste information in HW display board. Xii)The unit has not followed the Hon'ble Supreme Court of India order dated 14.10.2003 in the matter of WP No. 657/1995 that the occupiers shall display relevant information about hazardous waste outside their factory gate and the unit shall not handle significant quantity of hazardous waste without authorization. Whereas, the power supply to the unit was disconnected on 30.11.2019.

Whereas, the unit has filed a petition against the Board proceeding dated 20.11.2019 at Hon'ble High Court, Madras on 29.11.2019 and the Hon'ble High Court has instructed the Board to inspect the unit again and submit the detailed report on or before 09.12.2019.

No. 76, MOUNT SALAI, GUINDY, CHENNAI - 600 032.
Tel : 22353134, 22353135, 22353136, 22353137, 22353138, 22353139, 22343140, 22353141
Fax : 044 - 22353068
Email : tnpceb@md3.vsnl.net.in Web : www.tnpceb.gov.in

Whereas, an inspection team from TNPCB was constituted and the team has inspected the unit on 03.12.2019 and submitted its report along with certain recommendations in view of the their observations made at site assessment, compliance status with Air & Water Acts consent issued, Hazardous Waste Authorization issued and considering the CPCB guidelines on Enforcement Framework for Effective Implementation of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

Therefore, in exercise of the powers conferred under Section 33 A of Water (P&CP) Act 1974 as amended in 1988 and Section 31A of the Air (Prevention and Control of Pollution) act, 1987 as amended, Board issues the following direction to the unit of M/s. TI Cycles of India, SF.No.583, Ambattur Village, Ambattur Taluk, Tiruvallur District to comply the following conditions:

1. The unit shall remit the amount of Rs.29 lakhs as penalty towards violation of provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and includes violations conditions issued in Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 authorization vide Proc. Dt. 26.12.2017 immediately.
2. The unit shall remit the amount of Rs.10.35 lakhs as Environmental Compensation for damage to the environment immediately
3. The unit shall provide the bank guarantee of Rs.25 lakhs to Board immediately to comply the following points and shall complete the following within six months period.
 - i. The unit shall provide the rain water harvesting system in the premises as directed by the Hon'ble NGT in its order dated 11.9.2019 in OA.No.496 of 2016 to reuse water. The unit shall provide the rain water harvesting system minimum of 12 acre area within the unit premises and outside own land to store the rain water so as to avoid discharge into Ambattur surplus canal.
 - ii. The unit shall obtain proper approval from ground water authority for drawl of ground water and submit
 - iii. The unit shall provide the tertiary treatment system such as sand filter, carbon filter and UV disinfection system in the existing STP to satisfy the standard prescribed for all mode of disposal by the Hon'ble NGT order dated 30.04.2019 in OA.No.1069/2018. Also the unit shall recycle the treated sewage to toilet flushing, washing process because the unit has provided only 3.92 hectare of land for irrigation which is inadequate.



TAMILNADU POLLUTION CONTROL BOARD



- iv. The unit shall provide suitable RO plants for treatment of low TDS effluent by replacing existing membrane system and also shall provide mechanical evaporator followed by ATFD to achieve ZLD system. Also the unit shall completely recycle the treated water to process
- v. The unit shall dismantle the solar evaporation pan immediately after installation of mechanical evaporator followed by ATFD
- vi. The unit shall provide the suitable VOC scrubbing system for paint booth plant – 4 Nos to avoid odour problem
- vii. The unit shall construct the new HW storage shed in elevated area for storage of hazardous waste such as ETP sludge, phosphate sludge, paint sludge, waste oil and oil soaked waste in the premises as per Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and also unit shall provide leachate collection pit in the shed to collect and treat the leachate.
- viii. The unit shall provide closed shed as per guidelines in scrap yard for storage of carton waste, plastic waste, metal scrap and empty chemical barrels
- ix. The unit shall dispose the quantity of incinerated ash (30T) stored in the premises to TSDF, Gummidipoondi immediately after obtaining authorisation from the Board
- x. The unit shall dispose the accumulated quantity of hazardous waste such as ETP sludge (3T), phosphate sludge (0.5T), paint sludge (22.5T) to Cement unit for disposal and waste oil (11.2KL) to authorised recycler and oil soaked waste to TSDF, Gummidipoondi immediately
- xi. The unit shall dispose the total accumulated quantity of 150T of carton waste, plastic waste, metal scrap and empty chemical barrels to the authorised unit immediately for disposal
- xii. The unit shall dispose the accumulated and generation plastic waste in cement industry and also shall dispose the rubber waste stored in the premises to recycler immediately
- xiii. The shall dispose the municipal solid waste stored in the premises immediately as per Solid Waste Management Rules (SWM), 2016
- xiv. The unit is having two metal cutting machines in the premises and using the coolant oil. The unit shall provide separate treatment system in the premises for treatment of coolant oil.

No. 76, MOUNT SALAI, GUINDY, CHENNAI - 600 032.
Tel : 22353134, 22353135, 22353136, 22353137, 22353138, 22353139, 22343140, 22353141
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Email : tnpccb@md3.vsnl.net.in Web : www.tnpccb.gov.in

- xv. The unit shall update the hazardous waste information in HW display board properly
- xvi. The unit shall collect the spillage of hazardous waste in the premises and dispose the same immediately as per Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016
- xvii. The unit shall conduct the comprehensive environmental assessment study by reputed institution for environmental damages caused by disposal of hazardous waste and trade effluent inside and outside the unit premises and submit the soil remediation action plan
- xviii. The unit shall conduct environmental audit study by reputed institution for its waste generation and water management by the unit and submit the report to TNPCB.

Failure to comply with the above said directions, will lead to issue of further directions for closure and stoppage of power supply to your unit under section 33 A of Water (P&CP) Act 1974 as amended in 1988 and Section 31A of the Air (Prevention and Control of Pollution) act, 1987 as amended.

The receipt of the proceeding shall be acknowledged.

S. Srinivas
For Chairman 6/12/15

To :

The Occupier,
M/s. TI Cycles of India,
SF.No.583, Ambattur Village,
Ambattur Taluk,
Tiruvallur District

83
6/12

Copy to:

1. The Joint Chief Environmental Engineer(M),
Tamil Nadu Pollution Control Board,
Chennai.
2. The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Ambattur.
3. Technical file.



TI CYCLES OF INDIA

(Division of Tube Investments of India Ltd.
Formerly known as TI Financial Holdings Limited)
Post Bag No.5, C.T.H. Road, Ambattur, Chennai - 600 053, India
Tel : +91-44-42093434 /42093525 Fax : +91-44-42093457
Website : www.trackandtrail.in CIN : L35100TN2008PLC069496

Date: 28.09.2020

To

The Joint Chief Environmental Engineer
Tamilnadu Pollution Control Board,
76, Mount Road, Guindy,
Chennai - 600 032.

Sub: Submission of Board Proceedings given to M/s TI CYCLES OF INDIA, located at S.F. No.583,
Ambattur Village, Ambattur Taluk, Thiruvallur Dist.

Ref: Proceedings No. T4/TNPCB/F.0787AMB/RL/W&A/2019 Dated: 13/12/2019.

Our previous letters Dated: 19.02.2020 & 05.09.2020

Respected Madam,

With reference to the above subject, we are submitting the action plan and status against the
board proceedings as on 28th September 2020.

We would like to inform you that we have completed 16 points out of 18 points in the
proceedings and the remaining 2 points will be completed by October 2020.

Request you to acknowledge the same.

Thanking You

Yours faithfully

Perarasu.J.K

Senior Executive – Safety – TICI



ACTION PLAN FOR BOARD PROCEEDINGS				
Sl. No.	Points	Status	Remarks	Date of completion
1	The unit shall provide the rain water harvesting system in the premises as directed by the Hon'ble NGT in its order dated 11.9.2019 in OA.No.496 of 2016 to reuse water. The unit shall provide the rain water harvesting system minimum of 12 acre area within the unit premises and outside own land to store the rain water so as to avoid discharge into Ambattur surplus canal.	Completed	Rain water harvesting system works are completed. 1. 50 no's of harvesting pits completed 2. Collection and storage up to 1200KL Completed 3. Percolation pond capacity of 1800KL completed	20-Sep-20
2	The unit shall obtain proper approval from ground water authority for drawl of ground water and submit.	Completed	As Ambattur falls under Chennai metro region, we approached CMWSSB and as instructed by them we have applied for water main connection to our factory. Meanwhile we also made agreements for purchasing water through CMWSSB approved tankers.	13-May-20
3	The unit shall provide the tertiary treatment system such as sand filter, carbon filter and UV disinfection system in the existing STP to satisfy the standard prescribed for all mode of disposal by the Hon'ble NGT order dated 30.04.2019 in OA.No.1069/2018. Also the unit shall recycle the treated sewage to toilet flushing, washing process because the unit has provided only 3.92 hectare of land for irrigation which is inadequate.	Completed	Tertiary treatment system installed for STP treated water recycled for toilet flushing, cleaning.	25-Feb-20
4	The unit shall provide suitable RO plants for treatment of low TDS effluent by replacing existing membrane system and also shall provide mechanical evaporator followed by ATFD in achieve ZLD system. Also the unit shall completely recycle the treated water to process.	Inprogress	1. Civil works and structural, cooling tower, equipments installation completed 2. Thermic heater and installation completed. 3. Electricals, pipings and pumps erection works are in progress, commissioning & testing yet to be started	15-Oct-20
5	The unit shall dismantle the solar evaporation pan immediately after installation of mechanical evaporator followed by ATFD.	Pending	Will get completed after Mechanical evaporator with ATFD project completion.	20-Oct-20
6	The unit shall provide the suitable VOC scrubbing system for paint booth plant 4 Nos. to avoid odour.	Completed	Two stage water wall scrubbing system installed to reduce the VOC emission	29-Feb-20
7	The unit shall construct the new HW storage shed in elevated area for storage of hazardous waste such as ETP sludge, phosphate sludge, paint sludge, waste oil and oil soaked waste in the premises as per hazardous and other wastes (Management and Transboundary Movement) Rules, 2016 and also unit shall provide leachate collection pit in the shed to collect and treat the leachate.	Completed	New shed modified for hazardous waste storage with partition and leachate arrangement in elevated location	15-Feb-20

8	The unit shall provide closed shed as per guidelines in scrap yard for storage of carton waste, plastic waste, metal scrap and empty chemical barrels.	Completed	New closed shed has been identified and modified with partitions for each scraps. Scraps moved to new yard and old lean shed has been dismantled	30-Dec-19
9	The unit shall dispose the quantity of incinerated ash (30T) stored in the premises to TSDF, Gummidipoondi immediately after obtaining authorisation from the board.	Completed	Old incinerator ash collected and disposed to TNWML and Incinerator has been dismantled. The area developed with gardening	14-Jan-20
10	The unit shall dispose the accumulated quantity of hazardous waste such as ETP sludge (3T), phosphate sludge (0.5T), paint sludge (22.5T) to Cement unit for disposal and waste oil (11.2KL) to authorised recycler and oil soaked waste to TSDF, Gummidipoondi immediately.	Completed	The accumulated present quantity of hazardous waste was disposed to authorized cement unit and TNWML	10-Jan-20
11	The unit shall dispose the total accumulated quantity of 150T of carton waste, plastic waste, metal scrap and empty chemical barrels to the authorised unit immediately for disposal.	Completed	The accumulated present quantity carton waste, plastic waste, metal scrap and empty chemical barrels disposed to authorized unit	31-Dec-19
12	The unit shall dispose the accumulated and generation plastic waste in cement industry and also shall dispose the rubber waste stored in the premises to recycler immediately.	Completed	The accumulated plastic waste has been disposed to cement factory and generation of plastic waste being disposed continuously. Rubber wastes disposed to recycler	31-Dec-19
13	The unit shall dispose the municipal solid waste stores in the premises immediately as per Solid Waste Management Rules (SWM), 2016.	Completed	The municipal solid waste stored inside was disposed as per Solid Waste Management Rules, 2016. 1. Canteen food waste used in Bio-Gas plant. 2. Organic wastes are treated in Vermi-Compost plant and microbes treatment. 3. Plastic wastes disposed to cement factory.	31-Dec-19
14	The unit is having two metal cutting machines in the premises and using the coolant oil. The unit shall provide separate treatment system in the premises for treatment of coolant oil.	Completed	The machining operations using coolant oil has been stopped completely and no usage of coolant oil further	10-Jan-20
15	The unit shall update the hazardous waste information board in HW display board properly.	Completed	The Hazardous waste information board is being updated on daily basis as per the direction	
16	The unit shall collect the spillage of hazardous waste in premises and dispose the same immediately as per hazardous and other waste (management and transboundary movement) rules, 2016.	Completed	The spillage of hazardous waste were removed and disposed to authorized unit	30-Dec-19
17	The unit shall conduct the comprehensive environment assessment study by reputed institution for environmental damages caused by disposal of hazardous waste and trade effluent inside and outside the unit premises and the submit the soil remediation action plan.	Completed	The comprehensive environmental assessment study by Manonmaniyam Sundaranar University and the remediation action plan has been completed. The detailed audit report with finished action plan submitted to board	28-Sep-20
18	The unit shall conduct environmental audit study by reputed institution for its waste generation and waster management by the unit and submit the report to TNPCB.	Completed	The environmental audit study conducted by Manonmaniyam Sundaranar University for generation and management of waste and compiled. Detailed audit report submitted to board	28-Sep-20

